ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/53472/2026	MANORANJAN GIRI	DUSMANTA KUMAR JENA	/ /	AOR20220001662C202600164
		VS	VS	()	
		NATIONAL HIGHWAYS AUTHORITY OF INDIA		//	
2	D-BLAPL/34258/2026	NARESH MAJHI	BISWAJIT MOHAPATRA	BELTUKURI /103 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
3	D-BLAPL/34259/2026	MANGULU SINGH	BISWAJIT MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
4	D-BLAPL/34261/2026	ARJUN BAGH	AMIT KUMAR SAHU	JEYPORE TOWN /123 /2023	
	BLAPL/12016/2026	VS	VS	DISTRICT & SESIONS JUDGE,JEYPORE(Koraput)	
		STATE OF ODISHA		CT/0000098/2023	
5	D-BLAPL/34264/2026	SK NAWAZ	P.ANUP DASH	NCB BHUBANESWAR /10 /2025	AOD20250000916C202600036
		VS	VS	()	
		STATE OF ODISHA		//	
6	D-BLAPL/34270/2026	JYOTISH KUMAR NAIK	ASIT KUMAR JENA	PALLAHARA /195 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
7	D-BLAPL/34274/2026	SANTOSH KANDI	ARIJEET MISHRA	TOMKA /115 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
8	D-BLAPL/34275/2026	RAJESH BHUTIA	SURESH KUMAR JENA	SAMAL /455 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
9	D-BLAPL/34278/2026	HARPAL SINGH RAJPOOT	DIBYA JYOTI SAHOO	/ /	AOD20240000587C202600213
		VS	VS	()	
		STATE OF ODISHA		//	
10	D-BLAPL/34280/2026	BADAL @ PRATAP KUMAR JENA	PRATIK NAYAK	SARANAKUL /85 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
11	D-BLAPL/34281/2026	BHARAT SINGH	DIBYA JYOTI SAHOO	/ /	AOD20240000587C202600212
		VS	VS	()	
		STATE OF ODISHA		//	

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12	D-BLAPL/34290/2026	SOMYARANJAN @SOUMYARANJAN SAHU	DEBASIS SAHOO	/ /	AOR20220003390C202600068
		VS	VS	()	
		STATE OF ODISHA		//	
13	D-BLAPL/34291/2026	SADHU NAIK	KULDEEP MOHANTY	JHARPOKHARIA /273 /2026	AOD20240000012C202600351
		VS	VS	()	
		STATE OF ODISHA		//	
14	D-BLAPL/34292/2026	BASUDEV BEHERA	ROHIT RANJAN RAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
15	D-BLAPL/34293/2026	JASDEEP SINGH	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
16	D-BLAPL/34294/2026	ANIKET	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
17	D-BLAPL/34295/2026	LIBIYA @ LEBIYA PRADHAN	SUCHIT KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
18	D-BLAPL/34297/2026	SANJEEV KUMAR	SUCHIT KUMAR NAYAK	PADMAPUR /141 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
19	D-BLAPL/34298/2026	MILAN SHARMA	SUCHIT KUMAR NAYAK	PADMAPUR /141 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
20	D-BLAPL/34303/2026	MANAS BAGHAR	BIBHUTI KESHARI BISWAL	JUDUM /70 /2024	AOD20240000515C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
21	D-BLAPL/34306/2026	RAGHVENDRA KUSHWAH	PRASHANTA KUMAR NAYAK	/ /	AOR20220001582C202600029
		VS	VS	()	
		STATE OF ODISHA		//	
22	D-BLAPL/34307/2026	AMOSH BHATRA	JAGADIP SAHOO	DASMANTAPUR /93 /2026	AOD20250001139C202600037
		VS	VS	()	
		STATE OF ODISHA		//	
23	D-BLAPL/34309/2026	NITYA MAJHI	PRASHANTA KUMAR NAYAK	BANGOMUNDA /161 /2026	AOR20220001582C202600028

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/34318/2026	HEMANTA @ NIDHI MUNDA	SAMARENDRA BAHADUR	LEPHRIPADA /255 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/34320/2026	BABLU PASWAN @ NAGESWAR	JULU KHANSAMA	KUTRA /220 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/34324/2026	RAKESH KHUNTIA @ RAKA	BISHNU PRASAD PRADHAN	KHANDAGIRI P.S. /738 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/34334/2026	RABIN SATAPATHY	AMLAN SHAKTI PAUL	PAHALA /80 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/34337/2026	RAJU NAYAK	BINAYA BHUSAN ROUTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/34340/2026	AKASH PRADHAN	BIJAYA KUMAR RAGADA	AIRPORT P.S. /102 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/34343/2026	RAMA CHANDRA SISA	AMULYA KUMAR SAHOO	Judambo /33 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/34348/2026	SUKANTA KUMAR NAYAK	MANAS KUMAR CHAND	KHURDA MODEL /455 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/34353/2026	RATH DIGI	GOREKHANATH DAS	MANCHESWAR P.S. /344 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/34355/2026	AJAY KUMAR SAHOO @ AJU	GOREKHANATH DAS	MANCHESWAR P.S. /636 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/34359/2026	PRASANT @ PRASANTA MIRDHA	PRAJIT KUMAR PRADHAN	RAIRAKHOL /47 /2026	
		VS	VS	()	

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		STATE OF ODISHA		//	
35	D-BLAPL/34360/2026	RIPUN PRADHAN	BIKASH KARNA	NCB BHUBANESWAR /1 /2025	
		VS	VS	()	
		UNION OF INDIA (NCB)		//	
36	D-BLAPL/34362/2026	SK. SAHABUDDIN @ BABU	AMLAN SHAKTI PAUL	JATNI P.S. /405 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
37	D-BLAPL/34365/2026	RAIBU MUKHI	RADHARAMAN DAS NAYAK	JHARPOKHARIA /289 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
38	D-BLAPL/34366/2026	KARENT @ KABULI @ KABULA KHAN	BISWAJIT MOHANTY	ITAMATI /220 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
39	D-BLAPL/34371/2026	SUSHILA @PADMALAYA DAS	LINGARAJ MOHANTY	BANSADA /119 /2026	AOD20240000806C202600074
		VS	VS	()	
		STATE OF ODISHA		//	
40	D-BLAPL/34372/2026	DHANSINGH RAJHANAS @RAJAHASA @RAJHANS	ROHIT KUMAR SUNA	SONEPUR /250 /2026	AOD20240000326C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
41	D-BLAPL/34374/2026	SAGAR BEHERA	LAXMI CHARAN BEHERA	RAMBHA (KHALLIKOTE) /738 /2026	AOD20240000170C202600021
		VS	VS	()	
		STATE OF ODISHA		//	
42	D-BLAPL/34380/2026	KISHORE LENKA	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
43	D-BLAPL/34384/2026	NARENDRA SAHU	TARA PRASAD MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
44	D-BLAPL/34386/2026	JENAMANI JYOTISH	CHIRANJIB ROUT	SAMAL /455 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
45	D-BLAPL/34387/2026	LABA SAHU	TARA PRASAD MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	

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46	D-BLAPL/34390/2026	SUJIT BEHERA	RAJKISHORE SWAIN	RASOL /101 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
47	D-BLAPL/34392/2026	GOURAHARI SAHU	AKSHAYA KUMAR SAHOO	BIRMAHARAJPUR /38 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
48	D-BLAPL/34395/2026	RAKHAL ROUT	DHARITRI MISHRA	NCB BHUBANESWAR /8 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
49	D-BLAPL/34396/2026	SK. ZULKAR @ GUDU	BIBHUTI RANJAN MOHANTY	CHARICHHAKA /191 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
50	D-BLAPL/34402/2026	MANIA @DIPTIKANTA PRUSTY	JAYADEBA BEHERA	KHAIRA /144 /2025	AOD20240000366C202600180
		VS	VS	()	
		STATE OF ODISHA		//	
51	D-BLAPL/34406/2026	KRUSHNA KALASA @KALIA	JAYADEBA BEHERA	CHANDAPUR /246 /2026	AOD20240000366C202600181
		VS	VS	()	
		STATE OF ODISHA		//	
52	D-BLAPL/34407/2026	ARYAN NAIK	JNYANANANDA PANDA	NARLA /167 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
53	D-BLAPL/34408/2026	LOKESH SAHU	SARADA PRASANNA MOHAPATRA	DHARMABANDHA PS /87 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
54	D-BLAPL/34409/2026	SANTOSH KUMAR NAYAK @ SANTOSH KUMAR NAIK	SUDHANSU SEKHAR DASH	NCB BHUBANESWAR /7 /2026	
		VS	VS	()	
		UNION OF INDIA (NCB)		//	
55	D-BLAPL/34416/2026	BHABANI SHANKAR BARIK	JUGALA KISHORE PANDA	MANAMUNDA /293 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
56	D-BLAPL/34420/2026	BHABANI @ BHABANI SHANKAR BARIK	JUGALA KISHORE PANDA	KANTAMAL /157 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
57	D-BLAPL/34422/2026	SANDEEP TIWARI	DIPTI RANJAN BHOKTA	BARGAON /337 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/34423/2026	HRUDANANDA NAG @ HRUDANANDA NAGA	SUDHANSU SEKHAR DASH	NCB BHUBANESWAR /7 /2026	
		VS	VS	()	
		UNION OF INDIA (NCB)		//	
59	D-BLAPL/34427/2026	BAPU @KRUSHNA JENA	OM PRAKASH SARAN	DHENKANAL TOWN /443 /2026	AOR20220000371C202600123
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CMP/53324/2026	NIBEDITA NAYAK	PRABIN DAS	/ /	
		VS	VS	()	
		SUDHANSU SEKHAR NAYAK		//	
61	D-CMP/53348/2026	PARBATI PANIGRAHI @ PANDA	SANTOSH KUMAR ROUT	/ /	
		VS	VS	()	
		RAGHUNATH PANIGRAHI		//	
62	D-CMP/53365/2026	THE BRANCH MANAGER, BANK OF BARODA, PARADEEP BRANCH, JAGATSINGHPUR	SHEA BRATA RAJ PATTANAIK, MAMATA MISHRA	/ /	
		VS	VS	()	
		PRAMOD KUMAR SAHOO		//	
63	D-CMP/53382/2026	SABITA TRIPATHY	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		PRADEEP SAHU		//	
64	D-CMP/53398/2026	PRAHALLAD KUMAR SAHA	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		RAHUL KUMAR SAHA		//	
65	D-CMP/53450/2026	BINOD NAYAK	SUKANTA KUMAR NAYAK	/ /	
		VS	VS	()	
		BIJAYA KUMAR ROUT		//	
66	D-CMP/53476/2026	RAMAKANTA DAS	AJIT KU. TRIPATHY	/ /	
		VS	VS	()	
		RANI DAS		//	
67	D-CMP/53489/2026	SATYABHAMA SETHY	MAMATA MISHRA	/ /	
		VS	VS	()	
		LAXMIDHAR SETHY		//	
68	D-CMP/53506/2026	RABINARAYAN MISHRA	CHANDRA MADHAB SINGH	/ /	
		VS	VS	()	

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		ABHAYA KUMAR SADANGI		//	
69	D-CMP/53533/2026	SAMATA AGRAWAL	Sougat Dash	/ /	AOD20250000298C202600013
		VS	VS	()	
		SUBRAT MAHAPATRA		//	
70	D-CMP/53563/2026	KOMAL MAJHI	SURYASNATA MOHAPATRA	/ /	
		VS	VS	()	
		BUDU BHATRA		//	
71	D-CONTC/53262/2026	RAMESH CHANDRA SAMAL	ADV.	/ /	
		VS	VS	()	
		ANATA NARAYAN SENAPATI, SUPERINTENDING ENGINEER, ELECTRICALCIRCLE, JAJPUR ROAD		//	
72	D-CONTC/53265/2026	MAMATA MALLICK	ADV	/ /	AOD20260000401C202600053
		VS	VS	()	
		SWARUP NANDAN BEHERA, TAHASILDAR, KUJANG		//	
73	D-CONTC/53277/2026	SAUDAMINI THANAPATI	ADV.	/ /	
		VS	VS	()	
		GOURAV SHIBAJI ISALWAR, IAS, COLLECTOR, BALANGIR		//	
74	D-CONTC/53280/2026	MEENA KUMARI PRADHAN	ADV.	/ /	
		VS	VS	()	
		SANJIB MISHRA, I.A.S		//	
75	D-CONTC/53282/2026	SUBHADRA PRADHAN	ADV.	/ /	
		VS	VS	()	
		SANJIB MISHRA, I.A.S		//	
76	D-CONTC/53286/2026	FAKIR MOHAN SATAPATHY	ADV.	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT., KHURDA		//	
77	D-CONTC/53288/2026	SONALI PRADHAN	DURGADATTA MOHAPATRA	/ /	
		VS	VS	()	
		KHILARI RISHIKESH DNYANDEO, THE DCP, CUTTACK		//	
78	D-CONTC/53318/2026	LAXMIDHAR HATI	ADV.	/ /	
		VS	VS	()	
		NBS RAJPUT, I.A.S		//	
79	D-CONTC/53327/2026	NRUSINGHA NATH BEHERA	ADV	/ /	AOR20220001611C202600220
		VS	VS	()	
		DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR		//	

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80	D-CONTC/53328/2026	DEBENDRA KUMAR NAYAK	ADV	/ /	AOR20220001611C202600221
		VS	VS	()	
		DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY		//	
81	D-CONTC/53329/2026	BISWANATHA BARIK	ADV	/ /	AOR20220001611C202600223
		VS	VS	()	
		DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR		//	
82	D-CONTC/53330/2026	LINGARAJ NAYAK	ADV	/ /	AOR20220001611C202600224
		VS	VS	()	
		DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR		//	
83	D-CONTC/53331/2026	JYOTI RANJAN MOHANTY	SMARAK SAMAL	/ /	
		VS	VS	()	
		SONALI CHAND, ADDL. TAHASILDAR, BHUBANESWAR		//	
84	D-CONTC/53333/2026	VICTIM	ADV	/ /	AOD20240000242C202600296
		VS	VS	()	
		HARISHA B.C, SUPERINTENDENT OF POLICE,GANJAM		//	
85	D-CONTC/53334/2026	RAJENDRA MAHAPATRA	ADV	/ /	AOR20220001600C202600345
		VS	VS	()	
		USHA PADHEE, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.		//	
86	D-CONTC/53336/2026	RUTURAJ DAS	SATYA SMRUTI MOHANTY	/ /	
		VS	VS	()	
		JAYANTA KUMAR JAYASINGH, THE TAHASILDAR, BHUBANESWAR		//	
87	D-CONTC/53341/2026	KEDAR RANJAN PANDU	SATYA SMRUTI MOHANTY	/ /	
		VS	VS	()	
		JAYANTA KUMAR JAYASINGH, THE TAHASILDAR, BHUBANESWAR		//	
88	D-CONTC/53347/2026	SAMANTA MADHABANANDA MAHAPATRA	ADV.	/ /	
		VS	VS	()	
		ARAVINDA AGRAWAL, COMMISSIONER CUM SECRERATY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		//	
89	D-CONTC/53350/2026	SUSHIL KUMAR ROUT	ANSHUMAN DAS	/ /	
		VS	VS	()	
		ARINDAM DAKUA, IAS, DIRECTOR OF MUNICIPAL ADMINISTRATION, BHUBANESWAR		//	
90	D-CONTC/53363/2026	GANNI SANTOSH @ G.SANTOSH	ADV.	/ /	
		VS	VS	()	
		DIBYA JYOTI PARIDA, CHAIRMAN CUM COLLECTOR,DIST. SELECTION COMMITTEE, PURI		//	
91	D-CONTC/53381/2026	BIJAYA KUMAR MISHRA	ADV.	/ /	

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		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
92	D-CONTC/53388/2026	ARUNA KUMAR BARIK	SWADHIN KESARI SINGH	/ /	
		VS	VS	()	
		DR.ARABINDA KUMAR PADHEE, IAS		//	
93	D-CONTC/53391/2026	SWADHIN KUMAR SRICHANDAN	SWADHIN KESARI SINGH	/ /	
		VS	VS	()	
		DASHARATHI JENA, OAS(1) (JB), BLOCK DEVELOPMENT OFFICER, BANPUR		//	
94	D-CONTC/53401/2026	SAILASUTA PODHA	ADV.	/ /	
		VS	VS	()	
		DR.SUDHANSHU SARANGI, IPS, THE COMMANDANT GENERAL HOME GUARDS, ODISHA		//	
95	D-CONTC/53405/2026	AJAYA KUMAR PATTNAIK	ADV.	/ /	
		VS	VS	()	
		ALOK KUMAR DEHURY, TAHASILDAR, ANGUL		//	
96	D-CONTC/53419/2026	NIHARKANTI MISHRA	BISWAMBAR MOHANTY	/ /	
		VS	VS	()	
		PABITRA PARIDA, PROPRIETOR OF M/S. M.K INDUSTRIES, CUTTACK		//	
97	D-CONTC/53467/2026	SATYAJIT DAS	GYANA RANJAN MAHAPATRA	/ /	
		VS	VS	()	
		S.N.RAJPUT, IRS, SECRETARY TO GOVT. OF ODISHA		//	
98	D-CONTC/53470/2026	CHANDRANATH BANERJEE	ADV	/ /	AOR20220002667C202600008
		VS	VS	()	
		PRASHANT KUMAR PUHAN, ADDL. TAHASILDAR CUM TAHASILDAR IN CHARGE VYASANAGAR TAHASIL		//	
99	D-CONTC/53483/2026	CHINMAYA PUROHIT	TAPAN MISHRA	/ /	
		VS	VS	()	
		THE REGIONAL MANAGER, THE ORIENTAL INSURANCE CO.LTD., KHORDA		//	
100	D-CONTC/53511/2026	DR PURNA CHANDRA PADHY	Asutosh Rout	/ /	AOD20230000737C202600172
		VS	VS	()	
		PRAJNASHREE PRIYAMBADA REGISTRAR SHRI JAGANNATH SANSKRIT UNIVERSITY PURI		//	
101	D-CONTC/53512/2026	GEETANJALI NAIK	ASHOK KUMAR BEHERA	/ /	
		VS	VS	()	
		GIRISH S. N., COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT, KHORDHA		//	
102	D-CONTC/53520/2026	CHITTARANJAN MOHANTY	MANOJ KUMAR PANDA	/ /	
		VS	VS	()	

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		DR.DIBYALOCHAN MOHANTA, OAS(S), ADDL. DISTRICT MAGISTRATE, CUTTACK		//	
103	D-CONTC/53542/2026	RINKI MALIK	SUJIT KUMAR SAHU	/ /	
		VS	VS	()	
		TAPAN KUMAR NAYAK, I.I.C., MARSAGHAI POLICE STATION, KENDRAPARA		//	
104	D-CONTC/53545/2026	KISHORE CHANDRA PATRA	ADV.	/ /	
		VS	VS	()	
		SHUBHA SARMA, IAS		//	
105	D-CONTC/53559/2026	DILLIP KUMAR PRADHAN	SRIKANTA KUMAR NATH	/ /	
		VS	VS	()	
		ARAVIND AGRAWAL, IAS		//	
106	D-CRLA/34260/2026	PRADEEP BEHERA	SARADA PRASAD DASH	BANGRIPOSI /74 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
107	D-CRLA/34363/2026	SUSANTA BAGH	TAPAN MISHRA	KAKIRIGUMMA /123 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
108	D-CRLLP/34400/2026	NARENDRA DIXIT	ASHOK KUMAR BEHERA	/ /0	
		VS	VS	()	
		RANJITA ROUT		//	
109	D-CRLMA/34283/2026	JAY KISHAN MEHRA	MAHES DAS	TUMUDIBANDHA /28 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
110	D-CRLMA/34312/2026	NIHAR RANJAN ACHARYA	IN PERSON	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
111	D-CRLMA/34315/2026	MADAN MALLICK@MALLIK	AMULYA RATNA PANDA	MANGALPUR /32 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
112	D-CRLMC/34272/2026	RINKU RANA @ PRATAP KUMAR RANA	PANCHANAN PANIGRAHI	PARJANG /507 /2026	AOD20250000009C202600131
		VS	VS	()	
		STATE OF ODISHA		//	
113	D-CRLMC/34285/2026	BENUDHAR PRADHAN	DEVASHIS PANDA	FATEGARH /111 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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114	D-CRLMC/34289/2026	BASUDEV ROUT @ BASU	AMITAV TRIPATHY	BARANGA /237 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
115	D-CRLMC/34301/2026	SANDEEP @PAPUNBHANJDEO	SAILABALA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
116	D-CRLMC/34311/2026	B.SRINIVAS REDDY @ B.SRINIBAS REDDY	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600340
		VS	VS	()	
		STATE OF ODISHA		//	
117	D-CRLMC/34316/2026	KUNU@HASAN KHAN	AMULYA RATNA PANDA	KHUNTUNI /132 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
118	D-CRLMC/34323/2026	DEBASMITA PATTNAIK	LALITENDU MISHRA	LAXMISAGAR P.S. /316 /2021	AOR20220001610C202600091
		VS	VS	()	
		STATE OF ODISHA		//	
119	D-CRLMC/34338/2026	RAMAKANTA MOHAPATRA	PRASANTA KUMAR NANDA	SAHADEV KHUNTA /272 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
120	D-CRLMC/34344/2026	KRUSHNA CHANDRA BEHERA	JAYANTA KUMAR MAJHI	NILGIRI /103 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
121	D-CRLMC/34376/2026	RAMESH GADELI	KRUSHNA CHANDRA DASH	MALKANGIRI SADAR /10 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
122	D-CRLMC/34381/2026	SUDHANSU SEKHAR BEHERA	BIDYADHAR PANDA	AINTHAPALI /170 /2015	AOR20220001945C202600041
		VS	VS	()	
		STATE OF ODISHA		//	
123	D-CRLMC/34389/2026	PANKAJ KHETAN	AMRIT MISHRA	CHANDIPOSH PS /35 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
124	D-CRLMC/34391/2026	ASHOK KUMAR JANA @ ASHOK JANA	PRAMODA KUMAR MISHRA	/ /0	
		VS	VS	()	
		BHAGIRATHI MAITY		//	
125	D-CRLMC/34398/2026	ARABINDA SAMANTARAY	SUBASH CHANDRA PUSPALAKA	/ /0	

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		VS	VS	()	
		PRAVASINI ROUT@SAMANTARAY		//	
126	D-CRLMC/34403/2026	JYOTI PRAKASH NAYAK	SUDHANSU SEKHAR MOHAPATRA	TANGI /546 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/34414/2026	BIJAY DAS @ BIJAYA KUMAR DAS	RAJESH RANJAN SAHOO	MANGALA BAG /201 /1994	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/34415/2026	RATIKANTA SWAIN	ASUTOSH ROUT	MANGALA BAG /121 /2016	AOD20230000737C202600173
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/34418/2026	PRATIVA DAS	Dillip Kumar Ray	/ /	AOR20220001556C202600069
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/34421/2026	BASUDEV KHUNTIA @ BASUDEB	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/34429/2026	CHARUBALA DANDASENA	KSHIROD KUMAR ROUT	EOW,BHUBANESWAR /8 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/34339/2026	INDIRA DUTT	STHITI PRAGYAN SUNANDINI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/34346/2026	HARIHARA PATRA	SMRUTI RANJAN ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/34388/2026	AMAR KUMAR NAYAK	CHAKRADHAR SINGH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/34393/2026	DEVANANDA LENKA	GOPAL PRASAD JENA	/ /0	
		VS	VS	()	
		SUBHA ARCHANA NAYAK (LENKA)		//	
136	D-CRLMP/34394/2026	NITYANANDA SAHOO	BIJAYA KUMAR RAGADA	/ /0	
		VS	VS	()	

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		STATE OF ODISHA		//	
137	D-CRLREV/34269/2026	RIHAN HIAL	ARIJEET MISHRA	JEYPORE SADAR /243 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
138	D-CRLREV/34322/2026	BISHU BEHERA	JULU KHANSAMA	PLANTSITE /723 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
139	D-CRLREV/34364/2026	ABHISEK KATRAKA	PRATAP CHANDRA CHHINCHANI	PUTASINGH /55 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
140	D-CRLREV/34383/2026	SASHIDHAR ROUT	JNYANANANDA PANDA	JAIPATNA /52 /2002	
		VS	VS	()	
		STATE OF ODISHA		//	
141	D-CRLREV/34430/2026	SAMIR KANTA TRIPATHY @ SAMIRA	SIDHARTHA SANKAR RAY (2)	/ /0	
		VS	VS	()	
		SURAMA PANIGRAHY		//	
142	D-FAO/53332/2026	RAGHUNATH ACHARYA	SUVEN KUMAR PANI	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
143	D-FAO/53383/2026	RAJANIKANTA PATEL	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
144	D-JCRLA/34424/2026	LALITA GOND	ADV	RAIGHAR /94 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
145	D-LAA/53339/2026	BILASINI PANDA @ BEHERA	DHANANJAYA MUND	/ /	AOR20220001492C202600265
		VS	VS	()	
		LAND ACQUISITION OFFICER KALAHANDI		//	
146	D-MACA/53287/2026	SAROJ KUMAR DAS MOHAPATRA	BISHNU BRATA SINGH	/ /	
		VS	VS	()	
		JAJNASENI BARIK		//	
147	D-MACA/53292/2026	JHUMPI SWAIN	BISWAJIT MOHANTY	/ /	
		VS	VS	()	
		BIJENDRA SWAIN		//	

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148	D-MACA/53295/2026	BHARATI DORA	BISWAJIT MOHANTY	/ /	
		VS	VS	()	
		BIJENDRA SWAIN		//	
149	D-MACA/53364/2026	BRANCH MANAGER, ICICI LOMBARD GENERAL INSURANCE CO. LTD., ANGUL	SOUMYA RANJAN PATI	/ /	
		VS	VS	()	
		SIBANI BARIK		//	
150	D-MACA/53484/2026	MANAGER (T.P.CLAIM), TATA AIG GENERAL INSURANCE CO. LTD., KOLKATA	ANSUMAN DAS	/ /	
		VS	VS	()	
		RUDRAPRASAD CHHUALSINGH		//	
151	D-MATA/53565/2026	PRASANTA KUMAR SAMANTARA	DEEPALI MAHAPATRA	/ /	
		VS	VS	()	
		NIBEDITA SAHU @ SAMANTARA		//	
152	D-RSA/53418/2026	LAXMI HIKAKA	BUDHIRAM DAS	/ /	
		VS	VS	()	
		GOVINDA HIKAKA		//	
153	D-RVWPET/53549/2026	M/S TIRUMALA INFRASTRUCTURE DEVELOPMENT PVT. LTD., KOLKATA	SUBHENDU KAR	/ /	
		VS	VS	()	
		DEVAVRAT HOMES PVT. LTD., BBSR		//	
154	D-SAO/53409/2026	DEBASISH SEN	DWARIKA PRASAD MOHANTY	/ /	
		VS	VS	()	
		SUBHASIS SEN		//	
155	D-TRP(C)/53410/2026	SWETA PRIYADARSHINI JENA	MANAS KUMAR CHAND	/ /	
		VS	VS	()	
		SUJIT KUMAR JENA		//	
156	D-TRP(C)/53429/2026	SABITA MALLA	KABERI MOHANTY	/ /	
		VS	VS	()	
		PRAKASH CHANDRA MALLA		//	
157	D-TRP(C)/53528/2026	GOURI BEHERA	PADMANAV CHOUDHURY	/ /	
		VS	VS	()	
		YUDHISTHIR BEHERA		//	
158	D-TRPCRL/34300/2026	AJMAT@AJMAD KHAN	SOUMYA RANJAN PATI	KOREI /186 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
159	D-TRPCRL/34314/2026	SUDHAKAR PRADHAN	SUJIT KUMAR SWAIN	/ /0	

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		VS	VS	()	
		MADHUSMITA PRADHAN		//	
160	D-TRPCRL/34356/2026	SABITA MALLA	KABERI MOHANTY	/ /0	
		VS	VS	()	
		PRAKASH CHANDRA MALLA		//	
161	D-TRPCRL/34382/2026	BISWAJIT SAHOO	GHANASHYAM DASH	BINJHARPUR /165 /2026	AOD20240000821C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WA/53270/2026	AJAYA KUMAR MALLICK	PRASANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WA/53335/2026	PRIYANKA NAYAK	MANAS PATI	/ /	AOR20220001535C202600346
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WA/53344/2026	UMAKANTA MISHRA	ADV.	/ /	
		VS	VS	()	
		GENERAL MANAGER, BBSR ZONE, ORISSA FOREST DEVELOPMENT CORPORATION LTD., BBSR		//	
165	D-WA/53425/2026	BIBEKA RANJAN SUBUDHI	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WA/53442/2026	MANOJ KUMAR MAJHI	AMITABH MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WA/53471/2026	BASANTA KUMAR SAHOO	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WA/53509/2026	ADDITIONAL CHIEF SECRETARY OF HEALTH AND FAMILY WELFARE DEPT	ADVOCATE GENERAL	/ /	LOD20240000194C202600414
		VS	VS	()	
		DR CHITTARANJAN BEHERA		//	
169	D-WA/53534/2026	PRINCIPAL SECRETARY OF GA AND PG DEPT	AGODISHA	/ /	LOD20240000200C202600381
		VS	VS	()	
		PRAVAKAR NAYAK		//	
170	D-WA/53535/2026	COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT	GOVT OF ODISHA	/ /	LOD20240000172C202600377
		VS	VS	()	

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		SUJIT RAJ DEEP		//	
171	D-WA/53540/2026	M/S TIRUPATI CONDUCTORS PRIVATE LTD., BHUBANESWAR	SIDHARTH SHANKAR PADHY	/ /	
		VS	VS	()	
		WESTERN ELECTRICITY SUPPLY COMPANY OF ODISHA LTD./WESCO UTILITY, SAMBALPUR		//	
172	D-WA/53556/2026	M/S.PREMIER CABLES AND CONDUCTORS PVT. LTD., BHUBANESWAR	SIDHARTH SHANKAR PADHY	/ /	
		VS	VS	()	
		WESCO UTILITY (WESTERN ELECTRICITY SUPPLY COMPANY OF ODISHA LTD.), SAMBALPUR		//	
173	D-WP(C)/53252/2026	LALITA MOHAN BALIARSINGH	BIJAY KUMAR BEHERA	/ /	AOR20220001736C202600282
		VS	VS	()	
		STATE OF ODISHA		//	
174	D-WP(C)/53253/2026	RANJAN KUMAR PRADHAN	BANABIHARI RAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
175	D-WP(C)/53254/2026	M/S. SUJATA CLOTH STORE, CUTTACK	ASHISH KUMAR SAMAL	/ /	
		VS	VS	()	
		THE PRINCIPAL COMMNR. OF CENTRAL GOODS AND SERVICES TAX, BBSR		//	
176	D-WP(C)/53255/2026	KABITABALA PRADHAN	SUKANTA KUMAR MISHRA	/ /	
	WP(C)/37111/2026	VS	VS	()	
		STATE OF ODISHA		//	
177	D-WP(C)/53256/2026	SUJIT KUMAR BEHERA	ANUPAM RATH	/ /	
	WP(C)/37037/2026	VS	VS	()	
		STATE OF ODISHA		//	
178	D-WP(C)/53257/2026	SHASHIREKHA NAYAK	DILLIP KUMAR MOHANTY	/ /	
	WP(C)/37020/2026	VS	VS	()	
		UNION OF INDIA		//	
179	D-WP(C)/53258/2026	PRADEEPTA KUMAR JENA	GOPINATH MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
180	D-WP(C)/53259/2026	SK.ABDUL HABIB	AMIT PRASAD BOSE	/ /	
	WP(C)/37056/2026	VS	VS	()	
		RUKSANA BIBI		//	
181	D-WP(C)/53260/2026	PRANATI PRIYADARSHINI BEHERA	BHABANI SHANKAR RAYAGURU	/ /	
	WP(C)/37008/2026	VS	VS	()	
		STATE OF ODISHA		//	

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182	D-WP(C)/53261/2026	SANTOSH KUMAR ROUT	RAJKUMAR SUTAR	/ /	
		VS	VS	()	
		BASANTI MOHANTY		//	
183	D-WP(C)/53263/2026	MADHAB KANHAR	SURYAKANTA DWIBEDI	/ /	
	WP(C)/37031/2026	VS	VS	()	
		STATE OF ODISHA		//	
184	D-WP(C)/53264/2026	RAGHUBIR PRASAD @ RAGHUBIR LATH	JAGANNATH BHUYAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
185	D-WP(C)/53266/2026	BHAGABAN MAHAPATRA	RAMA KRISHNA BISOI	/ /	AOD20240000311C202600088
		VS	VS	()	
		STATE OF ODISHA		//	
186	D-WP(C)/53267/2026	SAROJ KUMAR NANDA	PRADIPTA KUMAR PATTANAYAK	/ /	
	WP(C)/37091/2026	VS	VS	()	
		STATE OF ODISHA		//	
187	D-WP(C)/53268/2026	TAPASWINI PRADHAN	DR.PURUSOTTAM CHULI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
188	D-WP(C)/53269/2026	DR.KAKI NAVYA KANTHI	BIRAJA PRASANNA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
189	D-WP(C)/53271/2026	ANJAN KUMAR PRUSTY	PRADIPTA KUMAR PATTANAYAK	/ /	
	WP(C)/37059/2026	VS	VS	()	
		STATE OF ODISHA		//	
190	D-WP(C)/53272/2026	JITENDRA KUMAR SAHOO		/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
191	D-WP(C)/53273/2026	BASANTA KUMAR PANDA	SOUBHAGYA SWAIN	/ /	AOR20220001296C202600160
		VS	VS	()	
		STATE OF ODISHA		//	
192	D-WP(C)/53274/2026	LINGARAJ MEHER	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
193	D-WP(C)/53275/2026	LAXMIKANTA RANA	SUBHADUTTA ROUTRAY	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/53276/2026	MADHUSMITA SAHU	PRANAYA KISHORE HARICHANDAN	/ /	
		VS	VS	()	
		STATE TAX OFFICER, CT AND GST ENFORCEMENT UNIT, BERHAMPUR, GANJAM		//	
195	D-WP(C)/53278/2026	DIPAK KUMAR SINGH	SUBRAT KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/53279/2026	KUBER PENTHEI	MANAS KUMAR PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/53281/2026	MAA BANADURGA S.S.G, MAYURBHANJ	ARIJEET MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/53283/2026	MARINA KERKETTA	PABITRA KUMAR NAYAK	/ /	
	WP(C)/37036/2026	VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/53284/2026	BISWA MOHILA S.S.G, MAYURBHANJ	ARIJEET MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/53285/2026	MAA DURGA S.S.G, MAYURBHANJ	ARIJEET MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/53289/2026	BUDU KUNDINGI @ K. BUDU	PRASANNA KUMAR MISHRA	/ /	AOD20260000093C202600077
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/53290/2026	KUNTALA DEVI COLLEGE OF NURSING, BHUBANESWAR	MANOJA KUMAR KHUNTIA	/ /	
	WP(C)/37108/2026	VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/53291/2026	MADHUSMITA NAYAK	SANJAY KUMAR BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/53293/2026	SATYAM BEBARTA	PRAVAT KUMAR MUDULI	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
205	D-WP(C)/53294/2026	NANDA KISHORE TRIPATHY	ASHOK KUMAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
206	D-WP(C)/53296/2026	PRABHULAL PRASAD PRADHAN	BANSHIDHAR SATAPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
207	D-WP(C)/53297/2026	NRUSINGH PRASAD SUNDARAY	SANJAY KUMAR SAMANTARAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
208	D-WP(C)/53298/2026	ANJANARANI JENA	GOURAV KUMAR ROY CHOUDHURY	/ /	AOD20220003611C202600073
		VS	VS	()	
		THE COMMISSIONER,CGST, CX AND CUSTOMS		//	
209	D-WP(C)/53299/2026	MANAGING COMMITTEE OF SURENDRANATH HIGH SCHOOL	DILLIP KUMAR MOHAPATRA	/ /	AOD20220001927C202600208
		VS	VS	()	
		STATE OF ODISHA		//	
210	D-WP(C)/53300/2026	ALOKINI PATTNAIK	DROUPADI MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
211	D-WP(C)/53301/2026	SANKAR PRASAD DAS	BHABANI SANKAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
212	D-WP(C)/53302/2026	KSHIROD KUMAR SAHOO	BHABANI SANKAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
213	D-WP(C)/53303/2026	RAMESH CHANDRA SAMANTARAY	BHABANI SANKAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
214	D-WP(C)/53304/2026	DILLIP KUMAR MOHAPATRA	BHABANI SANKAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
215	D-WP(C)/53305/2026	RAMESH CHANDRA JENA	BHABANI SANKAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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216	D-WP(C)/53306/2026	TRIBIKRAM PANIGRAHI	DILLIP KUMAR MOHAPATRA	/ /	AOD20220001927C202600209
		VS	VS	()	
		STATE OF ODISHA		//	
217	D-WP(C)/53307/2026	LAXMIDHAR SAHOO	BHABANI SANKAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
218	D-WP(C)/53308/2026	SATYARANJAN MOHANTY	BHABANI SANKAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
219	D-WP(C)/53309/2026	BIJAYA KUMAR PATRA	RABINDRANATH BARIK	/ /	AOD20240000806C202600073
	WP(C)/37066/2026	VS	VS	()	
		STATE OF ODISHA		//	
220	D-WP(C)/53310/2026	SUSHANTA KUMAR DAS MOHAPATRA	BHABANI SANKAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
221	D-WP(C)/53311/2026	CHITA RANJAN UPADHYAYA	BHABANI SANKAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
222	D-WP(C)/53312/2026	KSHIROD KUMAR PARIDA	BHABANI SANKAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
223	D-WP(C)/53313/2026	NIRMAL KUMAR MOHAPATRA	BHABANI SANKAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
224	D-WP(C)/53314/2026	RAJKISHORE BARAL	NIRANJAN BISWAL	/ /	
		VS	VS	()	
		ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI		//	
225	D-WP(C)/53315/2026	BARINDER SINGH	BHABANI SANKAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
226	D-WP(C)/53316/2026	CHINMAYA MAHAPATRA	BHABANI SANKAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
227	D-WP(C)/53317/2026	PRADEEP KUMAR MOHANTY	BHABANI SANKAR DAS	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/53319/2026	BICHITRANANDA SAHOO	BHABANI SANKAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/53320/2026	SURAMA MISHRA	NIRANJAN BISWAL	/ /	
		VS	VS	()	
		ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI		//	
230	D-WP(C)/53321/2026	NAGESH KUMAR MOHANTY	BHABANI SANKAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/53322/2026	BIKASH XAXA	RABI NARAYAN BEHERA	/ /	
	WP(C)/37076/2026	VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/53323/2026	DAYANIDHI SAHOO	NIRANJAN BISWAL	/ /	
		VS	VS	()	
		ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI		//	
233	D-WP(C)/53325/2026	ANANTA KISHORE ROUTRAY	NIRANJAN BISWAL	/ /	
		VS	VS	()	
		ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI		//	
234	D-WP(C)/53326/2026	ROHIT KUMAR JENA	DHANANJAYA MUND	/ /	AOR20220001492C202600264
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/53337/2026	RATNAKAR SAHOO	NRUSINGH CH. ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/53338/2026	NRUSINGH CHARAN DUTTA	NRUSINGH CHARAN ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/53340/2026	RAKESH KUMAR AGRAWAL	SOUMYA JYOTI BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/53342/2026	NARAYAN SAHOO	NRUSINGH CH. ROUT	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
239	D-WP(C)/53343/2026	BALAVADRA BEHERA	NRUSINGH CHARAN ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
240	D-WP(C)/53345/2026	M/S RAMAMANI BEHERA (TRADE NAME S.V.ENTERPRISES) BHUBANESWAR	PRAMOD KUMAR SAHOO	/ /	
		VS	VS	()	
		ADDL COMMISSIONER OF GST AND CENTRAL EXCISE, BHUBANESWAR		//	
241	D-WP(C)/53346/2026	PRASANTA KUMAR MALLICK	BIJAYA KUMAR BEHERA 1	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
242	D-WP(C)/53349/2026	M/S.SRI SRI ENGINEERING, BHUBANESWAR	JAMINIKANTA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
243	D-WP(C)/53351/2026	SATYA RANJAN MOHANTY	SURENDRA KUMAR SAHOO	/ /	AOD20220004218C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
244	D-WP(C)/53352/2026	SUSHANTA KUMAR SAHOO	PRAVAT CHANDRA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
245	D-WP(C)/53353/2026	GAYATREE BEHERA	KEDAR KUMAR DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
246	D-WP(C)/53354/2026	DURYODHAN PANY	JAYSHREE BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
247	D-WP(C)/53355/2026	ALOK KUMAR SASMAL	ULLASH CHANDRA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
248	D-WP(C)/53356/2026	DIPTIMAYEE PATI	ANSHUMAN DAS	/ /	
		VS	VS	()	
		ZONAL MANAGER, INDIAN BANK, CUTTACK		//	
249	D-WP(C)/53357/2026	BATAKRISHNA ROUT	SUSHREE SANGITA PASAYAT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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250	D-WP(C)/53358/2026	PRAGYAN PARAMITA PADHI	SAIBRATA RATH	/ /	
	WP(C)/37125/2026	VS	VS	()	
		STATE OF ODISHA		//	
251	D-WP(C)/53359/2026	SARAT KUMAR PADHY	NRUSINGHA CHARAN MOHARANA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
252	D-WP(C)/53360/2026	GAYATREE DAS	NIRANJAN LENKA	/ /	
	WP(C)/37115/2026	VS	VS	()	
		STATE OF ODISHA		//	
253	D-WP(C)/53361/2026	BUBUN KUMAR SAHOO	NALINI KANTA DASH	/ /	
		VS	VS	()	
		DEBTS RECOVERY TRIBUNAL, CUTTACK		//	
254	D-WP(C)/53362/2026	PRASANTA CHANDRA SAMANTA @ PRASHANTA SAMANTA @ PRASHANTA CH.SAMANTA	SWARNA @ PRASHANTA CH.SAMANTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
255	D-WP(C)/53366/2026	AJODHYANATH BISWAL	ASHOK KUMAR SAHOO	/ /	AOD20240000557C202600131
		VS	VS	()	
		STATE OF ODISHA		//	
256	D-WP(C)/53367/2026	UNION OF INDIA	SATYA NARAYAN PATTANAIK, A.C.G.C	/ /	AOD20250000033C202600002
		VS	VS	()	
		AMARESH PATI		//	
257	D-WP(C)/53368/2026	SRABANI BISWAL	BIJAY KUMAR BEHERA	/ /	AOR20220001736C202600283
		VS	VS	()	
		STATE OF ODISHA		//	
258	D-WP(C)/53369/2026	MINAKSHI DAS	JYOTI RANJAN KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
259	D-WP(C)/53370/2026	BIBHUDATTA BEHERA	BIJAY KUMAR BEHERA	/ /	AOR20220001736C202600284
		VS	VS	()	
		STATE OF ODISHA		//	
260	D-WP(C)/53371/2026	SAMBHUNATH SINGH	MANAS PATI	/ /	AOR20220001535C202600348
		VS	VS	()	
		STATE OF ODISHA		//	
261	D-WP(C)/53372/2026	SARAT CHANDRA PRADHAN	KARUNAKAR GAYA	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/53373/2026	SUDHASINDHU PARIDA	JYOTI RANJAN KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/53374/2026	SAMBHUNATH SINGH	MANAS PATI	/ /	AOR20220001535C202600347
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/53375/2026	DR. FANI BHUSAN PUTHAL	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/53376/2026	SALILA KUMAR PARIDA	SANTOSH KUMAR MISHRA	/ /	
		VS	VS	()	
		THE REGIONAL MANAGER, HDFC BANK LIMITED, SUNDARGARH		//	
266	D-WP(C)/53377/2026	KALPALATA BEHERA	JYOTI RANJAN KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/53378/2026	MANJULATA DAS	SRIKANTA MAHUNTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/53379/2026	BRUNDABAN MAHANTY	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/53380/2026	RABINDRA NAYAK	NIRANJAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/53384/2026	JITENDRA KUMAR NAYAK	NIRANJAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/53385/2026	MANDELA KUMARASWAMY	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
272	D-WP(C)/53386/2026	SANKARSAN DAS	AMIT PRASAD BOSE	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
273	D-WP(C)/53387/2026	PRATAP CHANDRA BEHERA	DHIRENDRA KUMAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
274	D-WP(C)/53389/2026	SAMPA @ SHAMPA HAZRA	MANOJ VERMA	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
275	D-WP(C)/53390/2026	KAJAL MOHAN PARIDA	NIRANJAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
276	D-WP(C)/53392/2026	BORA TRINADHA REDDY	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
277	D-WP(C)/53393/2026	BIRENDRA NAG	CHITTA RANJAN LENKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
278	D-WP(C)/53394/2026	MADAN SUNDAR KHATUA	NIRANJAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
279	D-WP(C)/53395/2026	NARAYAN PRASAD JENA	KAIBALYA PANDA	/ /	
		VS	VS	()	
		COMMISSIONER OF ENDOWMENTS, ODISHA		//	
280	D-WP(C)/53396/2026	BIJAY SAHOO	SRIKANTA MAHUNTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
281	D-WP(C)/53397/2026	CHAKRADHAR PANDA	NIRANJAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
282	D-WP(C)/53399/2026	MANORANJAN DHAMUDIA	VIVEKANANDA JENA	/ /	
		VS	VS	()	
		NARENDRA SAHU		//	
283	D-WP(C)/53400/2026	SAILENDRA ROUTRAY	BHUBANESWAR DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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284	D-WP(C)/53402/2026	UMESH CHANDRA JENA	NIRANJAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
285	D-WP(C)/53403/2026	BISWAJIT PADHI	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
286	D-WP(C)/53404/2026	SARAT CHANDRA RAUT	NIRANJAN NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
287	D-WP(C)/53406/2026	ANANTA DAS	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
288	D-WP(C)/53407/2026	RABINDRA KUMAR BEHERA	NIRANJAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
289	D-WP(C)/53408/2026	ADITYA PRADHAN	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
290	D-WP(C)/53411/2026	SAROJ KUMAR DASH	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
291	D-WP(C)/53412/2026	SUSHANTA KUMAR SINGH	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
292	D-WP(C)/53413/2026	NAKUAL JENA	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
293	D-WP(C)/53414/2026	GIRISH CHANDRA MAHANAYAK	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
294	D-WP(C)/53415/2026	PRASANNA KUMAR SARKAR	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
295	D-WP(C)/53416/2026	SUBRAT KUMAR PRADHAN	PRADEEP KUMAR MAHAPATRA	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/53417/2026	BHAGIRATHI BISWAL	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/53420/2026	DINABANDHU SAHOO	SARADA PRASANNA SARANGI	/ /	
		VS	VS	()	
		EMPLOYEES PROVIDENT FUND ORGANISATION, NEW DELHI		//	
298	D-WP(C)/53421/2026	HARISHCHANDRA SAHU	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/53422/2026	SUVRANSHU KUMAR JENA	BUDHIRAM DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/53423/2026	BASUDEV BEHERA	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/53424/2026	BISWAPATI BEHERA	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/53426/2026	AKSHAYA KUMAR NAYAK	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/53427/2026	ORISSA COLLIERIES MAZDOOR SANGHA, ANGUL	SAIBRATA RATH	/ /	
		VS	VS	()	
		MAHANADI COALFIELD LIMITED, SAMBALPUR		//	
304	D-WP(C)/53428/2026	GITANJALI NANDA	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/53430/2026	SARASWATI BANDIA	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/53431/2026	ANJALI SAHU	SANGRAM JENA	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
307	D-WP(C)/53432/2026	HIMANSHU SEKHAR PANDA	SMARAJIT PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
308	D-WP(C)/53433/2026	MANGULU DHAL	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
309	D-WP(C)/53434/2026	PRABHATI RATH	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
310	D-WP(C)/53435/2026	BIDESI MOHANTY	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
311	D-WP(C)/53436/2026	DASARU KISAN	AKSHAYA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
312	D-WP(C)/53437/2026	GOLABADAN SAHU	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
313	D-WP(C)/53438/2026	SUNIL KUMAR PANDA	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
314	D-WP(C)/53439/2026	DAYANIDHI DAS	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
315	D-WP(C)/53440/2026	KAMESWAR BEHERA	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
316	D-WP(C)/53441/2026	RAJASHREE PANDA	SUBASH CH PANI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
317	D-WP(C)/53443/2026	NABIN CHANDRA PAL	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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318	D-WP(C)/53444/2026	BASANTI MARANDI @ MARNDI	BHOJARAJ SETH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
319	D-WP(C)/53445/2026	JOGESWAR PRADHAN	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
320	D-WP(C)/53446/2026	MEGHANANDA PRADHAN	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
321	D-WP(C)/53447/2026	BIJAY KUMAR GUMANSINGH	BIPIN KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
322	D-WP(C)/53448/2026	MULIA SAHOO	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
323	D-WP(C)/53449/2026	M/S ROUL ENTERPRISES	JIBAN JYOTI PRADHAN	/ /	AOD20230000007C202600007
		VS	VS	()	
		THE STATE TAX OFFICER CUTTACK-II CIRCLE		//	
324	D-WP(C)/53451/2026	MANAGING COMMITTEE OF ADISHAKTI HIGH SCHOOL	DILLIP KUMAR MOHAPATRA	/ /	AOD20220001927C202600210
		VS	VS	()	
		STATE OF ODISHA		//	
325	D-WP(C)/53452/2026	KSHETRABASI GARNAYAK	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
326	D-WP(C)/53453/2026	KUMAR DAS	BIBHUTI BHUSAN MISHRA-2	/ /	AOD20240000951C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
327	D-WP(C)/53454/2026	TANKADHAR BEHERA	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
328	D-WP(C)/53455/2026	PRAMOD KUMAR SAMAL	SAROJA KANTA SAMAL	/ /	AOR20250001113C202600093
		VS	VS	()	
		STATE OF ODISHA		//	
329	D-WP(C)/53456/2026	JOGESWAR PRADHAN	PRINCE PATNAIK	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/53457/2026	PRAKASH CHANDRA KUANAR	SUNIL KUMAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/53458/2026	BADAL KUMAR DAS	GOURAV DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/53459/2026	NIDHI AGARWAL	ASIT KUMAR DASH	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
333	D-WP(C)/53460/2026	BHAKTABANDHU MISHRA	SIBA PRASAD SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/53461/2026	BASANT KUMAR SATPATHY	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/53462/2026	HEMANTA KUMAR PARIDA	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/53463/2026	AMRUTLAL PADHAN	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/53464/2026	SHYAM SUNDAR BARIK	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/53465/2026	UPENDRA BISOI	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/53466/2026	DOLI NAYAK	SHIBANI SHANKAR PRADHAN	/ /	
		VS	VS	()	
		CENTRAL BOARD OD SECONDARY EDUCATION, NEW DELHI		//	
340	D-WP(C)/53468/2026	HRUSHIKESH ROUTRAY	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
341	D-WP(C)/53469/2026	LOKANATH PATRA	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
342	D-WP(C)/53473/2026	BISWAMBHAR SAHU	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
343	D-WP(C)/53474/2026	TALASETHI SANMUKHARAO	SIDHARTH SHANKAR PADHY	/ /	
		VS	VS	()	
		COMMISSIONER, CT AND GST, ODISHA, CUTTACK		//	
344	D-WP(C)/53475/2026	VIDWAN INSTITUTE OF MEDICAL SCIENCE, GANJAM	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
345	D-WP(C)/53477/2026	PRAHALLAD MAJHI	SUDHIR KUMAR MALLICK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
346	D-WP(C)/53478/2026	RANU NAYAK	SHIBANI SHANKAR PRADHAN	/ /	
		VS	VS	()	
		CENTRAL BOARD OF SECONDARY EDUCTION, DWARIKA, NEW DELHI		//	
347	D-WP(C)/53479/2026	SANGRAM KESHARI BEHERA	SUKANTA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
348	D-WP(C)/53480/2026	APTECH SCHOOL OF NURSING, GANJAM	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
349	D-WP(C)/53481/2026	JAJANIKA BHUYAN	GOKULANANDA SAHU	/ /	
		VS	VS	()	
		DEPUTY REGISTRAR OF COOPERATIVE SOCITIES, PURI		//	
350	D-WP(C)/53482/2026	M/S.ALEKHA MAHIMA FILLING STATION, JAJPUR	PRASANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK		//	
351	D-WP(C)/53485/2026	DEBASIS RAULA	MANAS KUMAR CHAND	/ /	
		VS	VS	()	
		COLLECTOR -CUM- DISTRICT MAGISTRATE, GAJAPATI		//	

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352	D-WP(C)/53486/2026	DEBASIS ROUT	ANJAN KUMAR BISWAL	/ /	AOR20220001328C202600161
		VS	VS	()	
		STATE OF ODISHA		//	
353	D-WP(C)/53487/2026	SRIKANTA KUMAR SAHU	BAIDHAR SAHOO	/ /	
		VS	VS	()	
		REGISTRAR CO-OPERATIVE SOCITIES, ODISHA		//	
354	D-WP(C)/53488/2026	Dr. NAVASWATI PADHI	SAMEER KUMAR DAS	/ /	AOD20240000338C202600253
		VS	VS	()	
		STATE OF ODISHA		//	
355	D-WP(C)/53490/2026	KARUNAKAR SAHOO	SAKTIDHARA MISHRA	/ /	AOD20240000216C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
356	D-WP(C)/53491/2026	BANOJA KUMAR PARIDA	SAMEER KUMAR DAS	/ /	AOD20240000338C202600254
		VS	VS	()	
		STATE OF ODISHA		//	
357	D-WP(C)/53492/2026	IDEAL INSTITUTE OF MEDICAL HEALTH AND SCIENCE,KHORDHA & ORS	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
358	D-WP(C)/53493/2026	JYOTIRANJAN SAHOO	ACHYUTANANDA PATTANAIK	/ /	AOD20240000586C202600336
		VS	VS	()	
		STATE OF ODISHA		//	
359	D-WP(C)/53494/2026	GAYATRI PRIYADARSHINI BISOI	ITISHREE TRIPATHY	/ /	
		VS	VS	()	
		ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, CUTTACK-II,CUTTACK, ODISHA		//	
360	D-WP(C)/53495/2026	MANAGING COMMITTEE OF SHREE SHREE BALUNKESWAR DEVI (M.E.) SCHOOL, KHORDHA	JASWANT BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
361	D-WP(C)/53496/2026	JAGAMANI MOHANTY	SAKTIDHARA MISHRA	/ /	AOD20240000216C202600032
		VS	VS	()	
		STATE OF ODISHA		//	
362	D-WP(C)/53497/2026	ANUJA DIGAL	SAKTIDHARA MISHRA	/ /	AOD20240000216C202600034
		VS	VS	()	
		STATE OF ODISHA		//	
363	D-WP(C)/53498/2026	DHANESWAR PRIMARY AGRICULTURAL CO-OPERATIVE SOCIETY,JAJPUR	BAIDHAR SAHOO	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/53499/2026	NABARANGPUR SCHOOL OF HEALTH SCIENCE, KHUNTA	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/53500/2026	RANJANBALA CHAKRABARTY	SAKTIDHARA MISHRA	/ /	AOD20240000216C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/53501/2026	PATHANI PATRA	SASWATI MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/53502/2026	PRATAP CHANDRA SAHOO	BAIDHAR SAHOO	/ /	
		VS	VS	()	
		REGISTRAR COOPERATIVE SOCIETIES, ODISHA		//	
368	D-WP(C)/53503/2026	M/S.BISHANDAYAL INDERCHAND JEWELLERS PVT.LTD., CUTTACK	DIPTI RANJAN BHOKTA	/ /	
		VS	VS	()	
		PRINCIPAL COMMISSIONER OF INCOME TAX(CENTRAL), BHUBANEAWAR		//	
369	D-WP(C)/53504/2026	TECHNOCULTURE BUILDING CENTER PRIVATE LIMITED, KHURDA	ASHOK KUMAR SARANGI	/ /	
		VS	VS	()	
		PRINCIPAL SECRETARY -CUM- COMMISSIONER, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR		//	
370	D-WP(C)/53505/2026	KRUTIBAS SAMAL	BAIDHAR SAHOO	/ /	
		VS	VS	()	
		REGISTRAR,COOPERATIVE SOCIETIES, ODISHA		//	
371	D-WP(C)/53507/2026	M/S SOUMYA PRAKASH FILLING STATION, ANGUL	PRASANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK		//	
372	D-WP(C)/53508/2026	CHANDRA SEKHAR SAMAL	BISWABIHARI MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/53510/2026	PANDAW BHOI @ P.BHOI	DIPTI RANJAN BHOKTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/53513/2026	SUKANTI MUNDA	DIPTI RANJAN BHOKTA	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
375	D-WP(C)/53514/2026	KRUSHNA CHANDRA MOHAPATRA	SOURAV SUMAN BHUYAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
376	D-WP(C)/53515/2026	CHINANG SANJUKTA PATRO	DILLIP KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		THE PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK		//	
377	D-WP(C)/53516/2026	RABINDRA KUMAR SAHU	MOHENDRA KUMAR MOHAPATRO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
378	D-WP(C)/53517/2026	NANDAKISHORE KUANRBABU	SOURAV SUMAN BHUYAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
379	D-WP(C)/53518/2026	SILKI MOHANTY	SWAPNA KUMAR OJHA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
380	D-WP(C)/53519/2026	BIBHISAN SAHU	SAIBRATA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
381	D-WP(C)/53521/2026	KEDARNATH SATRUJIT	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
382	D-WP(C)/53522/2026	RATNAKAR SETHY	PRAMODA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
383	D-WP(C)/53523/2026	BIGIYAN RANJAN SAHOO	SALYADU ANIL KUMAR DORA	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
384	D-WP(C)/53524/2026	BISWAJIT SAMANTRAY	PRAVAT KUMAR MUDULI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
385	D-WP(C)/53525/2026	SAFALYA KUMAR NATH	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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386	D-WP(C)/53526/2026	DEBASHISH PRADHAN	SAIBRATA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
387	D-WP(C)/53527/2026	MANORANJAN BEHERA	SALYADU ANIL KUMAR DORA	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
388	D-WP(C)/53529/2026	SIBA SANKAR JENA	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
389	D-WP(C)/53530/2026	JAYCHANDRA NAYAK	SK. ZAFARULLA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
390	D-WP(C)/53531/2026	SWAPNA BISWAL	SALYADU ANIL KUMAR DORA	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
391	D-WP(C)/53532/2026	CHANDRAKANTA MAJHI	MANOJ KUMAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
392	D-WP(C)/53536/2026	DHRUBA CHARAN SETHY	SALYADU ANIL KUMAR DORA	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
393	D-WP(C)/53537/2026	ALOK KUMAR DASH	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
394	D-WP(C)/53538/2026	CHUDAMANI NAIK	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
395	D-WP(C)/53539/2026	PRAHALLAD BEHERA	SOURAV SUMAN BHUYAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
396	D-WP(C)/53541/2026	PRAVAKAR ROUT	SOUGAT DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
397	D-WP(C)/53543/2026	MANORANJAN PANDA	BISWAJIT NAYAK	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/53544/2026	SAROJ SINGH	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/53546/2026	HADIBANDHU BEHERA	SOURAV SUMAN BHUYAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-WP(C)/53547/2026	SISIR KUMAR MOHANTY	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-WP(C)/53548/2026	SOUMENDRA KUMAR JENA	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/53550/2026	SUBHRANSU BHOI	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/53551/2026	GURUBARU KHADIA	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/53552/2026	SUNIL KUMAR PRADHAN	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-WP(C)/53553/2026	LAMBODHAR BHATRA	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-WP(C)/53554/2026	SANTOSH KUMAR PRADHAN	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-WP(C)/53555/2026	ACHYUTA KUMAR JENA	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-WP(C)/53557/2026	MAGUNI SAHOO	BISWAJIT NAYAK	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
409	D-WP(C)/53558/2026	RAMA CHANDRA SINGH	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
410	D-WP(C)/53560/2026	DEEPAK RANJAN BARIK	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
411	D-WP(C)/53561/2026	PRAMOD KUMAR SETHY	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
412	D-WP(C)/53562/2026	MADHUSUDAN TRIPATHY	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
413	D-WP(C)/53564/2026	DR.KISHORE CHANDRA MAHAPATRA	ARNAV BEHERA	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
414	D-WP(C)/53566/2026	SARAT CHANDRA SINGHDEO	SIDDHARTH SAHU	/ /	
		VS	VS	()	
		DIRECTOR, CONSOLIDATION, ODISHA, CUTTACK		//	
415	D-WP(C)/53567/2026	ADHIRA BHOI	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
416	D-WP(C)/53568/2026	NAMITA SWAIN	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
417	D-WP(C)/53569/2026	DR.SATYABRATA MOHAPATRA	UPASIKA SAMANTARAY	/ /	
		VS	VS	()	
		STATE INFORMATION COMMISSIONER, BHUBANESWAR		//	
418	D-WP(C)/53570/2026	GANGADHAR ROUT	GOPAL PRASAD JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
419	D-WP(C)/53571/2026	SUNITA BAG	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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420	D-WP(C)/53572/2026	RASHMI RANJAN MOHAPATRA	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
421	D-WP(C)/53573/2026	DR. TANKADHAR MISHRA	DURGESH NARAYAN RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
422	D-WP(C)/53574/2026	BABULAL NAIK	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
423	D-WP(C)/53575/2026	LIKESH KUMAR SAHOO	JAYDEEP PAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
424	D-WP(C)/53576/2026	AJAY KUMAR SINGH	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
425	D-ABLAPL/34252/2026	BIBHUTI BHUSAN SWAIN @ BACHAN	ABHISIDDHANTA SAHOO	BALIAPANDA /38 /2023	AOR20220000014C202600049
		VS	VS	()	
		STATE OF ODISHA		//	
426	D-ABLAPL/34253/2026	SANJAY KUMAR GIRI@ SANJAY GIRI	ABHISIDDHANTA SAHOO	KAMARDA /54 /2026	AOR20220000014C202600045
		VS	VS	()	
		STATE OF ODISHA		//	
427	D-ABLAPL/34254/2026	SAKTI RANJAN BISWAL	ABHISIDDHANTA SAHOO	PURI TOWN /632 /2026	AOR20220000014C202600046
		VS	VS	()	
		STATE OF ODISHA		//	
428	D-ABLAPL/34255/2026	PATITAPABAN NAYAK @ PATIA	ABHISIDDHANTA SAHOO	KANAS /213 /2026	AOR20220000014C202600044
		VS	VS	()	
		STATE OF ODISHA		//	
429	D-ABLAPL/34256/2026	SUSHANT KUMAR SWAIN @ SUSHANTA SWAIN	ABHISIDDHANTA SAHOO	BRAHMAGIRI /417 /2026	AOR20220000014C202600048
		VS	VS	()	
		STATE OF ODISHA		//	
430	D-ABLAPL/34257/2026	RAJIB LOCHAN MISHRA @ SIKAN	ABHISIDDHANTA SAHOO	PURI TOWN /253 /2026	AOR20220000014C202600047
		VS	VS	()	
		STATE OF ODISHA		//	
431	D-ABLAPL/34262/2026	PRAVAS CHANDRA SAHOO	BRAJA KISHOR PANDA	JATNI P.S. /552 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/34263/2026	UMESH KUMAR JENA @ BABULI	PRAVASH CHANDRA JENA	RAIBANIA /182 /2026	
	ABLAPL/12862/2026	VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/34265/2026	DIPTIRANJAN NATH	BALARAM NAYAK	MAHILA P.S.(BBSR) /58 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/34266/2026	BIPUL SHARMA	SATYA RANJAN MULIA	MAHILA P.S. BUXIBAZAR /118 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/34267/2026	KALYANI MOHAPATRA	SHAKTI PRASAD DAS	DELANGA /337 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/34268/2026	SUNIL KUMAR MISHRA	ARIJEET MISHRA	BHANJANAGAR /106 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/34271/2026	UMESH KUMAR JENA @ BABULI	PRAVASH CHANDRA JENA	RAIBANIA /173 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/34273/2026	ABANI BARAL SAHOO	PANCHANAN PANIGRAHI	PARJANG /507 /2026	AOD20250000009C202600130
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/34276/2026	BIJAYA PRADHAN @ BIJAY KUMAR PRADHAN	SATYA RANJAN MOHAPATRA	BYREE /249 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/34277/2026	ASHOK MALLICK	PRADEEP KUMAR DAS	BHADRAK RURAL /560 /2026	AOR20220001207C202600080
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/34279/2026	SIBASUNDAR @ SHIBASUNDAR DAS	DIBYA JYOTI SAHOO	GOPALPUR /236 /2026	AOD20240000587C202600214
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/34282/2026	SASMITA PRADHAN	DEEPALI MAHAPATRA	BURLA /422 /2026	
		VS	VS	()	

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FILING REPORT AS ON :06/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
443	D-ABLAPL/34284/2026	UMESH KUMAR JENA @ BABULI	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
444	D-ABLAPL/34286/2026	PRADYUMNA KUMAR MISHRA	ABIT SAHU	CYBER CRIME AND ECONOMIC OFFENCES,AOR20220002163C202600012	
		VS	VS	()	
		STATE OF ODISHA		//	
445	D-ABLAPL/34287/2026	SOURAV MOHANTY @ KRISH	SARADA DASH	CUTTACK SADAR /775 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
446	D-ABLAPL/34288/2026	BALLABA BARAD	AMITAV TRIPATHY	ITAMATI /394 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
447	D-ABLAPL/34296/2026	PRAMILA NANDA	BISWARANJAN DALAI	NACHUNI /206 /2025	AOR20220003722C202600215
		VS	VS	()	
		STATE OF ODISHA		//	
448	D-ABLAPL/34299/2026	MANOJ RANJAN DASH	GYANENDRA CHANDRA SWAIN	MADHUPATNA /479 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
449	D-ABLAPL/34302/2026	DARUBRAMHA PALEI	PRATAP CHANDRA MISHRA	GHATAGAON /553 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
450	D-ABLAPL/34304/2026	SISHUPAL MAHANAND @ SHISHUPAL MAHANANDA	BIKASH KARNA	KHARIAR /368 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
451	D-ABLAPL/34305/2026	BALA CHHATRIA	SURYAKANTA DWIBEDI	KISHORENAGAR (ANUGUL) /46 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
452	D-ABLAPL/34308/2026	RAJKUMAR LALIT DEEP @LALIT DEEP	ANKANN PANDA	G.R.P.S. (TITILAGARH) /96 /2026	AOD20240000916C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
453	D-ABLAPL/34310/2026	DEBADATTA SWAIN	PRAKASH CHANDRA DASH	SALIPUR /672 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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FILING REPORT AS ON :06/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/34313/2026	MUCHHU @ MACHHU GAHIR	SUSHANTA KUMAR JOSHI	SINDHIKELA PS /185 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
455	D-ABLAPL/34317/2026	BUDHIRAM BARIK	SAMARENDRA BAHADUR	BANSADA /319 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
456	D-ABLAPL/34319/2026	PRASANTA KUMAR SAHOO	NALINI KANTA DASH	MADHUPATNA /374 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
457	D-ABLAPL/34321/2026	DURYODHAN SAMANTARAY @ RANKA	HARMOHAN DHAL	BALIPATNA /318 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
458	D-ABLAPL/34325/2026	DEV CHARAN RATHORE	DEBADATTA MOHANTY	MANCHESWAR P.S. /660 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
459	D-ABLAPL/34326/2026	SARAT PADHAN	ARUN KUMAR DAS (1)	HINDOL /276 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
460	D-ABLAPL/34327/2026	SUMI MOHARANA@ SUMITRA MAHARANA	ALOK KUMAR MOHAPATRA	MANGALA BAG /445 /2026	AOR20220001711C202600063
		VS	VS	()	
		STATE OFODISHA		//	
461	D-ABLAPL/34328/2026	DEEPAK MOHARANA@DIPAK MOHARANA	ALOK KUMAR MOHAPATRA	MANGALA BAG /445 /2026	AOR20220001711C202600060
		VS	VS	()	
		STATE OF ODISHA		//	
462	D-ABLAPL/34329/2026	PINKY MAHARANA@SUPRIYA OJHA@PINKI	ALOK KUMAR MOHAPATRA	MANGALA BAG /445 /2026	AOR20220001711C202600059
		VS	VS	()	
		STATE OF ODISHA		//	
463	D-ABLAPL/34330/2026	HARISHANKAR RATHORE	DEBADATTA MOHANTY	MANCHESWAR P.S. /660 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
464	D-ABLAPL/34331/2026	SABITA MAHARANA @ MOHARANA	ALOK KUMAR MOHAPATRA	MANGALA BAG /445 /2026	AOR20220001711C202600061
		VS	VS	()	
		STATE OF ODISHA		//	
465	D-ABLAPL/34332/2026	GAUTAM MAHARANA @ GOUTAM MOHARANA @ BABLU	ALOK KUMAR MOHAPATRA	MANGALA BAG /445 /2026	AOR20220001711C202600057

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/34333/2026	MINAKSHI MOHARANA @ MINAKHI MOHARANA	ALOK KUMAR MOHAPATRA	MANGALA BAG /445 /2026	AOR20220001711C202600058
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/34335/2026	SRIKANTA MAHARANA @ SRIKANTA MOHARANA	ALOK KUMAR MOHAPATRA	MANGALA BAG /445 /2026	AOR20220001711C202600062
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/34336/2026	SATYABAN NATH @ SATYA	SANDEEP RAJ PANDA	KEONJHAR TOWN /1136 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/34341/2026	SEK RAJESH	DEBASISH PATNAIK	LALBAG /251 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/34342/2026	SHARAT NAYAK @ SHARAT FAKIR CHANDRA NAYAK	MS JAYANTI NAIK	BANTALA /455 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/34345/2026	AKSHYA KUMAR PADHAN	YUVRAJ PAREKH	MANCHESWAR P.S. /843 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/34347/2026	ASWINI KUMAR SAHU	ASHOK DAS	GOSANINUAGAM /15 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/34349/2026	BATAKRUSHNA ROUT	YUVRAJ PAREKH	MANCHESWAR P.S. /843 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/34350/2026	PUSPANJALI ROUT	BIKASH KUMAR KUND	MANCHESWAR P.S. /843 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/34351/2026	PABITRA ROUT	YUVRAJ PAREKH	MANCHESWAR P.S. /843 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/34352/2026	SUSIL KUMAR PRADHAN	YUVRAJ PAREKH	MANCHESWAR P.S. /843 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
477	D-ABLAPL/34354/2026	GIRISH CHANDRA SAHU	ASHOK DAS	GOSANINUAGAM /18 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
478	D-ABLAPL/34357/2026	SHEKH ABDUL GANI @ SK. ABDUL GANI	JAJATI KESHARI KHUNTIA	BASTA /524 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
479	D-ABLAPL/34358/2026	PRAMILA BEHERA	PRASHANTA KUMAR DAS	RAJKANIKA /709 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
480	D-ABLAPL/34361/2026	SAMUEL @ SAMUEL BENIYA	SURAJ MOHANTY	KORAPUT TOWN /312 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
481	D-ABLAPL/34367/2026	CHIKUNA @ RAJESH KUMAR PANDA	BISWAJIT MOHANTY	KHALLIKOTE /739 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
482	D-ABLAPL/34368/2026	MANOJ MAHARANA@MANOJ MOHARANA	ALOK KUMAR MOHAPATRA	MANGALA BAG /445 /2026	AOR20220001711C202600064
		VS	VS	()	
		STATE OF ODISHA		//	
483	D-ABLAPL/34369/2026	SANJUKTA MAHARANA@MOHARANA	ALOK KUMAR MOHAPATRA	MANGALA BAG /445 /2026	AOR20220001711C202600065
		VS	VS	()	
		STATE OF ODISHA		//	
484	D-ABLAPL/34370/2026	MAMA MOHARANA@MAHARANA	ALOK KUMAR MOHAPATRA	MANGALA BAG /445 /2026	AOR20220001711C202600066
		VS	VS	()	
		STATE OF ODISHA		//	
485	D-ABLAPL/34373/2026	RASHMI RANJAN NAYAK	BISWAJIT NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
486	D-ABLAPL/34375/2026	BAITINI WILSON	KRUSHNA CHANDRA DASH	MOTU /15 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
487	D-ABLAPL/34377/2026	SHEAK SALAUDDIN	BIBHU DATTA BISWAL	TIRTOL /188 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-ABLAPL/34378/2026	SANKAR SAHU	JITENDRA SAMANTARAY	GOSANINUAGAM /366 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
489	D-ABLAPL/34379/2026	MOHAMMAD KHAN @ M.D MOHAMMAD	BIJAYA KUMAR RAGADA	JATNI P.S. /549 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
490	D-ABLAPL/34385/2026	BHUGOL BEHERA	CHIRANJIB ROUT	INDUASTRIAL,NISA /389 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
491	D-ABLAPL/34397/2026	DUKHA GURU	PRAVASH CHANDRA JENA	FATEGARH /392 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
492	D-ABLAPL/34399/2026	SUJATA SINGH	TARA PRASAD MOHAPATRA	KRUSHNA PRASAD /291 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
493	D-ABLAPL/34401/2026	BIBHUTI BHUSAN BALIARSINGH @ NANDA	JYOTIRMAYA SAHOO	JANKIA P.S. /642 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
494	D-ABLAPL/34404/2026	CHANDAN JENA	GIRIJA SANKAR NAYAK	KUAKHIA /445 /2026	AOD20240000001C202600098
		VS	VS	()	
		STATE OF ODISHA		//	
495	D-ABLAPL/34405/2026	SRIKHETRA DAS @DASH @BADAL	JAYADEBA BEHERA	CHANDAPUR /254 /2026	AOD20240000366C202600182
		VS	VS	()	
		STATE OF ODISHA		//	
496	D-ABLAPL/34410/2026	UMESH NAYAK	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /718 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
497	D-ABLAPL/34411/2026	NIRANJAN SETHI	JYOTIRMAYA SAHOO	DIGAPAHANDI /340 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
498	D-ABLAPL/34412/2026	BISWABHOLA MOHANTY @ BISWA MOHAN MOHANTY	KUMAR PRAJWAL	JAJPUR SADAR /345 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
499	D-ABLAPL/34413/2026	SK SABIR	SK.JONED FAIZ	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /123 /2026	

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FILING REPORT AS ON :06/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/34417/2026	SATYANANDA BARIK	SAMBEET PATTANAYAK	/ /	AOR20220001591C202600040
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/34419/2026	SUSHIL KUMAR PRADHAN	DEEPALI MAHAPATRA	BURLA /422 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/34425/2026	SATISH KUMAR PANDA	SK. ZAFARULLA	JEYPORE TOWN /126 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/34426/2026	ANIL BEHERA	AMLAN SHAKTI PAUL	INFOCITY PS /1023 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/34428/2026	ANIL BEHERA	AMLAN SHAKTI PAUL	CHANDRASEKHARPUR /1052 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/34431/2026	DILU @ DILLIP PANI	MANOJ BIHARI DAS	CUTTACK SADAR /745 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :06/11/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/53472/2026	MANORANJAN GIRI	DUSMANTA KUMAR JENA	
	ARBA/ /	MP		23/2026
2	D-CRLMA/34312/2026	NIHAR RANJAN ACHARYA	IN PERSON	
	CRLMA/ /	MP		43/2026
3	D-SAO/53409/2026	DEBASISH SEN	DWARIKA PRASAD MOHANTY	
	SAO/ /	MP		53/2026
4	D-TRPCRL/34300/2026	AJMAT@AJMAD KHAN	SOUMYA RANJAN PATI	
	TRPCRL/ /	MP		92/2026
5	D-TRPCRL/34314/2026	SUDHAKAR PRADHAN	SUJIT KUMAR SWAIN	
	TRPCRL/ /	MP		93/2026
6	D-TRPCRL/34356/2026	SABITA MALLA	KABERI MOHANTY	
	TRPCRL/ /	MP		94/2026
7	D-TRPCRL/34382/2026	BISWAJIT SAHOO	GHANASHYAM DASH	
	TRPCRL/ /	MP		95/2026
8	D-JCRLA/5891/2026	GANESH SHAH	ADV.	
	JCRLA/71/2026	MP		324/2026
9	D-TRP(C)/53410/2026	SWETA PRIYADARSHINI JENA	MANAS KUMAR CHAND	
	TRP(C)/ /	MP		402/2026
10	D-TRP(C)/53429/2026	SABITA MALLA	KABERI MOHANTY	
	TRP(C)/ /	MP		403/2026
11	D-TRP(C)/53528/2026	GOURI BEHERA	PADMANAV CHOUDHURY	
	TRP(C)/ /	MP		404/2026
12	D-CRLMP/27174/2026	BIDYADHAR BARIK	GOKULANANDA PARIDA	
	CRLMP/ /	MP		427/2026
13	D-CRLMP/34339/2026	INDIRA DUTT	STHITI PRAGYAN SUNANDINI	
	CRLMP/ /	MP		428/2026
14	D-CRLMP/34393/2026	DEVANANDA LENKA	GOPAL PRASAD JENA	
	CRLMP/ /	MP		429/2026
15	D-RVWPET/53549/2026	M/S TIRUMALA INFRASTRUCTURE DEVELOPMENT PVT. LTD.	SOMEN DEY	
	RVWPET/ /	MP		485/2026
16	D-RVWPET/53549/2026	M/S TIRUMALA INFRASTRUCTURE DEVELOPMENT PVT. LTD.	SOMEN DEY	
	RVWPET/ /	MP		486/2026
17	D-LAA/40686/2025	UNION OF INDIA	JYOTIRMAYA PRASAD BEHERA,C.G.C.	
	LAA/72/2025	MP		581/2026
18	D-LAA/53339/2026	BILASINI PANDA @ BEHERA	DHANANJAYA MUND	
	LAA/ /	MP		582/2026
19	D-CONTC/37817/2026	M/S. DD BUILDERS LIMITED, KALAHANDI		
	CONTC/5457/2026	MP		764/2026
20	D-BLAPL/1037/2021	JASBIR SINGH	SUDHANSU SEKHAR MOHAPATRA	
	BLAPL/1037/2021	MP		812/2026
21	D-BLAPL/31292/2026	RAMLAL PANDA	Mr Subir Palit (Senior Counsel), DHANANJAYA MUND	
	BLAPL/10762/2026	MP		813/2026
22	D-BLAPL/27359/2026	CHHOTE SOURA @ CHAITU SAURA		
	BLAPL/9316/2026	MP		814/2026
23	D-BLAPL/11705/2026	SUNIL TIWARI		
	BLAPL/3932/2026	MP		815/2026
24	D-CRLREV/12860/2024	RUPENDRA MISHRA	SAROJ MOHARANA, SURYAKANTA DWIBEDI	
	CRLREV/251/2024	MP		1269/2026
25	D-CRLREV/34364/2026	ABHISEK KATRAKA	PRATAP CHANDRA CHHINCHANI	
	CRLREV/ /	MP		1270/2026
26	D-CRLREV/34383/2026	SASHIDHAR ROUT	JNYANANANDA PANDA	

	CRLREV/ /	MP		1271/2026
27	D-CRLREV/34383/2026	SASHIDHAR ROUT	JNYANANANDA PANDA	
	CRLREV/ /	MP		1272/2026
28	D-CRLREV/34383/2026	SASHIDHAR ROUT	JNYANANANDA PANDA	
	CRLREV/ /	MP		1273/2026
29	D-CRLREV/34430/2026	SAMIR KANTA TRIPATHY @ SAMIRA	SIDHARTHA SANKAR RAY (2)	
	CRLREV/ /	MP		1274/2026
30	D-CRLREV/34430/2026	SAMIR KANTA TRIPATHY @ SAMIRA	SIDHARTHA SANKAR RAY (2)	
	CRLREV/ /	MP		1275/2026
31	D-FAO/22059/2026	MANAGING COMMITTEE OF KAMALA MODEL HIGH SCHOOL	SUBHASIS PATNAIK	, KENDRAPARA
	FAO/814/2026	MP		1389/2026
32	D-FAO/38737/2026	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	PRATAP KUMAR MAHA	THY
	FAO/ /	MP		1390/2026
33	D-FAO/53383/2026	RAJANIKANTA PATEL	SUBHADUTTA ROUTRAY	
	FAO/ /	MP		1391/2026
34	D-FAO/51641/2026	LEGAL MANAGER, M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., BHUBANESWAR	ARUNA PRASAD DAS	
	FAO/ /	MP		1392/2026
35	D-FAO/51631/2026	AUTHORIZED SIGNATORY, M/S. CHOLA MS GENERAL INSURANCE CO. LTD., BHUBANESWAR	SUDHIR KUMAR DAS	
	FAO/ /	MP		1393/2026
36	D-RSA/45656/2026	DANDADHAR PATRA	PRAVAT KUMAR NAYAK	
	RSA/ /	MP		1667/2026
37	D-RSA/53418/2026	LAXMI HIKAKA	BUDHIRAM DAS	
	RSA/ /	MP		1668/2026
38	D-ABLAPL/28253/2026	RABINDRA SAHU		
	ABLAPL/11932/2026	MP		1946/2026
39	D-ABLAPL/31493/2026	SANTOSH@SUSANTA NAYAK		
	ABLAPL/12037/2026	MP		1947/2026
40	D-ABLAPL/6115/2026	MANTU MAJHI	SURYA KANTA PRADHAN	
	ABLAPL/2605/2026	MP		1948/2026
41	D-ABLAPL/26050/2026	BHAGABAN RANA		
	ABLAPL/10402/2026	MP		1949/2026
42	D-ABLAPL/28524/2026	LILI DAS		
	ABLAPL/11029/2026	MP		1950/2026
43	D-ABLAPL/24732/2026	ANUBHAV PANDA @ ANUBHAB @ BANTY		
	ABLAPL/9722/2026	MP		1951/2026
44	D-ABLAPL/28915/2026	SAROJA PRADHAN @ SAROJ KUMAR PRADHAN		
	ABLAPL/11014/2026	MP		1952/2026
45	D-ABLAPL/32776/2026	PURNA BERA @ PURNA CHANDRA BERA		
	ABLAPL/12390/2026	MP		1953/2026
46	D-ABLAPL/35549/2024	NUTAN DAS		
	ABLAPL/13888/2024	MP		1954/2026
47	D-ABLAPL/27030/2026	DANDAPANI BEHERA @ DAND		
	ABLAPL/10442/2026	MP		1955/2026
48	D-ABLAPL/3058/2026	GOKULA MALIK		
	ABLAPL/1425/2026	MP		1956/2026
49	D-ABLAPL/16961/2025	ARUPANANDA JENA		
	ABLAPL/6636/2025	MP		1957/2026
50	D-ABLAPL/27853/2026	SURESH KUMAR MANDI	SK. ZAFARULLA	
	ABLAPL/11341/2026	MP		1958/2026
51	D-CMP/48069/2025	JEYPORE EVANGELICAL LUTHARAN CHURCH, KOTPAD	PRAFULLA KUMAR MISHRA	
	CMP/1956/2025	MP		2206/2026
52	D-CMP/53324/2026	NIBEDITA NAYAK	PRABIN DAS	
	CMP/ /	MP		2207/2026
53	D-CMP/53348/2026	PARBATI PANIGRAHI @ PANDA	SANTOSH KUMAR ROUT	
	CMP/ /	MP		2208/2026
54	D-CMP/17178/2026	PURNIMA JENA	DARPAHARI DHAL	
	CMP/714/2026	MP		2209/2026
55	D-CMP/53382/2026	SABITA TRIPATHY	AMIT PRASAD BOSE	
	CMP/ /	MP		2210/2026
56	D-CMP/53398/2026	PRAHALLAD KUMAR SAHA	AMIT PRASAD BOSE	
	CMP/ /	MP		2211/2026
57	D-CMP/52081/2026	PRAVAT KUMAR ROUT		
	CMP/1898/2026	MP		2212/2026

58	D-CMP/53450/2026	BINOD NAYAK	SUKANTA KUMAR NAYAK	
	CMP/ /	MP		2213/2026
59	D-CMP/53489/2026	SATYABHAMA SETHY	MAMATA MISHRA	
	CMP/ /	MP		2214/2026
60	D-CMP/53506/2026	RABINARAYAN MISHRA	CHANDRA MADHAB SINGH	
	CMP/ /	MP		2215/2026
61	D-CMP/42617/2026	MINATI MOHANTY	ALOK KUMAR MOHANTY	
	CMP/1638/2026	MP		2216/2026
62	D-CMP/53563/2026	KOMAL MAJHI	SURYASNATA MOHAPATRA	
	CMP/ /	MP		2217/2026
63	D-MACA/313/2014	LATA NAYAK	M/S.B.N.RATH	
	MACA/313/2014	MP		2499/2026
64	D-MACA/313/2014	LATA NAYAK	M/S.B.N.RATH	
	MACA/313/2014	MP		2500/2026
65	D-MACA/53287/2026	SAROJ KUMAR DAS MOHAPATRA	BISHNU BRATA SINGH	
	MACA/ /	MP		2501/2026
66	D-MACA/53292/2026	JHUMPI SWAIN	BISWAJIT MOHANTY	
	MACA/ /	MP		2502/2026
67	D-MACA/53295/2026	BHARATI DORA	BISWAJIT MOHANTY	
	MACA/ /	MP		2503/2026
68	D-MACA/594/2009	SAHADEV MAHALIK		
	MACA/594/2009	MP		2504/2026
69	D-MACA/53364/2026	BRANCH MANAGER, ICICI LOMBARD GENERAL INSURANCE CO.LTD., ANGUL	SUKANTA HOTA	
	MACA/ /	MP		2505/2026
70	D-MACA/51622/2026	THE MANAGER, M/S. CHOLA MS GENERAL INSURANCE CO.LTD.,	LIPSA PANDA	BHUBANESWAR
	MACA/ /	MP		2506/2026
71	D-MACA/595/2014	UPENDRA KU.PADHI		
	MACA/595/2014	MP		2507/2026
72	D-MACA/4889/2026	BRANCH MANAGER,LIBERTY GENERAL INSURANCE LTD,	ASHA LAKRA	SAMBALPUR
	MACA/358/2026	MP		2508/2026
73	D-MACA/53484/2026	MANAGER (T.P.CLAIM), TATA AIG GENERAL INSURANCE CO.LTD., CALCUTTA	ADITYA RANJAN	
	MACA/ /	MP		2509/2026
74	D-CRLA/8416/2026	LIPAN SAHOO	MILAN KANUNGO, (SR.ADV.)	
	CRLA/312/2026	MP		2782/2026
75	D-CRLA/34260/2026	PRADEEP BEHERA	SARADA PRASAD DASH	
	CRLA/ /	MP		2783/2026
76	D-CRLA/34260/2026	PRADEEP BEHERA	SARADA PRASAD DASH	
	CRLA/ /	MP		2784/2026
77	D-CRLA/34363/2026	SUSANTA BAGH	TAPAN MISHRA	
	CRLA/ /	MP		2785/2026
78	D-CRLA/34363/2026	SUSANTA BAGH	TAPAN MISHRA	
	CRLA/ /	MP		2786/2026
79	D-CRLA/34363/2026	SUSANTA BAGH	TAPAN MISHRA	
	CRLA/ /	MP		2787/2026
80	D-CRLMC/37338/2025	PRAFULLA KUMAR PANDA	JYOTSNARANI RATH	
	CRLMC/4119/2026	MP		3139/2026
81	D-CRLMC/34285/2026	BENUDHAR PRADHAN	DEVASHIS PANDA	
	CRLMC/ /	MP		3140/2026
82	D-CRLMC/34301/2026	SANDEEP @PAPUNBHANJDEO	SAILABALA JENA	
	CRLMC/ /	MP		3141/2026
83	D-CRLMC/34311/2026	B.SRINIVAS REDDY @ B.SRINIBAS REDDY	SOUBHAGYA KUMAR DASH	
	CRLMC/ /	MP		3142/2026
84	D-CRLMC/34316/2026	KUNU@HASAN KHAN	AMULYA RATNA PANDA	
	CRLMC/ /	MP		3143/2026
85	D-CRLMC/34323/2026	DEBASMITA PATTNAIK	LALITENDU MISHRA	
	CRLMC/ /	MP		3144/2026
86	D-CRLMC/34338/2026	RAMAKANTA MOHAPATRA	PRASANTA KUMAR NANDA	
	CRLMC/ /	MP		3145/2026
87	D-CRLMC/34398/2026	ARABINDA SAMANTARAY	SUBASH CHANDRA PUSPALAKA	
	CRLMC/ /	MP		3146/2026
88	D-CRLMC/34421/2026	BASUDEV KHUNTIA @ BASUDEB	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		3147/2026
89	D-CRLMC/34429/2026	CHARUBALA DANDASENA	KSHIROD KUMAR ROUT	

	CRLMC/ /	MP		3148/2026
90	D-WA/53207/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3382/2026
91	D-WA/53207/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3383/2026
92	D-WA/53250/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3384/2026
93	D-WA/53250/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3385/2026
94	D-WA/53270/2026	AJAYA KUMAR MALLICK	PRASANTA KUMAR MISHRA	
	WA/ /	MP		3386/2026
95	D-WA/53270/2026	AJAYA KUMAR MALLICK	PRASANTA KUMAR MISHRA	
	WA/ /	MP		3387/2026
96	D-WA/2474/2026	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	
	WA/141/2026	MP		3388/2026
97	D-WA/51804/2026	HARIHAR NAYAK	RAMANATH ACHARYA	
	WA/ /	MP		3389/2026
98	D-WA/53425/2026	BIBEKA RANJAN SUBUDHI	AMIT PRASAD BOSE	
	WA/ /	MP		3390/2026
99	D-WA/53442/2026	MANOJ KUMAR MAJHI	AMITABH MISHRA	
	WA/ /	MP		3391/2026
100	D-WA/12755/2025	BILASINI JENA @ MOHANTY	BANSHIDHAR SATAPATHY	
	WA/724/2025	MP		3392/2026
101	D-WA/53540/2026	M/S TIRUPATI CONDUCTORS PRIVATE LTD, BHABANI SANKAR PADHY		
	WA/ /	MP		3393/2026
102	D-WA/53556/2026	M/S.PREMIER CABLES AND CONDUCTORS PVT. LTD, BHABANI SANKAR PADHY		
	WA/ /	MP		3394/2026
103	D-WP(C)/53260/2026	PRANATI PRIYADARSHINI BEHERA	BHABANI SHANKAR RAYAGURU	
	WP(C)/37008/2026	MP		21882/2026
104	D-WP(C)/53259/2026	SK.ABDUL HABIB	AMIT PRASAD BOSE	
	WP(C)/37056/2026	MP		21883/2026
105	D-WP(C)/53259/2026	SK.ABDUL HABIB	AMIT PRASAD BOSE	
	WP(C)/37056/2026	MP		21884/2026
106	D-WP(C)/34199/2025	UNION OF INDIA	KAIBALYA PANDA CGC, P.K.PARHI DSGI, MR.RAJESH KUMAR MAHA	
	WP(C)/24349/2025	MP		21885/2026
107	D-WP(C)/53264/2026	RAGHUBIR PRASAD @ RAGHUBIR LATH	JAGANNATH BHUYAN	
	WP(C)/ /	MP		21886/2026
108	D-WP(C)/53263/2026	MADHAB KANHAR	SURYAKANTA DWIBEDI	
	WP(C)/37031/2026	MP		21887/2026
109	D-WP(C)/53268/2026	TAPASWINI PRADHAN	DR.PURUSOTTAM CHULI	
	WP(C)/ /	MP		21888/2026
110	D-WP(C)/14323/2025	AJAY PANI	NIROD KUMAR SAHU	
	WP(C)/13110/2025	MP		21889/2026
111	D-WP(C)/15060/2026	BIDYUTPRABHA BHOI	SOUBHAGYA SWAIN	
	WP(C)/10764/2026	MP		21890/2026
112	D-WP(C)/53276/2026	MADHUSMITA SAHU	PRANAYA KISHORE HARICHANDAN	
	WP(C)/ /	MP		21891/2026
113	D-WP(C)/47291/2025	TRL KROSAKI REFRACTORIES LIMITED, JHARSUGUDA	HARADHAN PRASANNA SARANGI	
	WP(C)/32844/2025	MP		21892/2026
114	D-WP(C)/53278/2026	DIPAK KUMAR SINGH	SUBRAT KUMAR NAYAK	
	WP(C)/ /	MP		21893/2026
115	D-WP(C)/27039/2026	NIRANJAN BEHERA	SWAPNIL ROY	
	WP(C)/19221/2026	MP		21894/2026
116	D-WP(C)/27039/2026	NIRANJAN BEHERA	SWAPNIL ROY	
	WP(C)/19221/2026	MP		21895/2026
117	D-WP(C)/53297/2026	NRUSINGH PRASAD SUNDARAY	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		21896/2026
118	D-WP(C)/53297/2026	NRUSINGH PRASAD SUNDARAY	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		21897/2026
119	D-WP(C)/6842/2021	M/S NU VISTA LIMITED,	CHITTA RANJAN DAS	
	WP(C)/6842/2021	MP		21898/2026
120	D-WP(C)/53322/2026	BIKASH XAXA	RABI NARAYAN BEHERA	
	WP(C)/37076/2026	MP		21899/2026

121	D-WP(C)/43437/2026	M/S GROWMORE COMMERCIAL LLP, CUTTACK	MANOMOY BASU	
	WP(C)/30147/2026	MP		21900/2026
122	D-WP(C)/53326/2026	ROHIT KUMAR JENA	DHANANJAYA MUND	
	WP(C)/ /	MP		21901/2026
123	D-WP(C)/53337/2026	RATNAKAR SAHOO	NRUSINGH CH. ROUT	
	WP(C)/ /	MP		21902/2026
124	D-WP(C)/53338/2026	NRUSINGH CHARAN DUTTA	NRUSINGH CHARAN ROUT	
	WP(C)/ /	MP		21903/2026
125	D-WP(C)/53340/2026	RAKESH KUMAR AGRAWAL	SOUMYA JYOTI BISWAL	
	WP(C)/ /	MP		21904/2026
126	D-WP(C)/53342/2026	NARAYAN SAHOO	NRUSINGH CH. ROUT	
	WP(C)/ /	MP		21905/2026
127	D-WP(C)/53343/2026	BALAVADRA BEHERA	NRUSINGH CHARAN ROUT	
	WP(C)/ /	MP		21906/2026
128	D-WP(C)/26054/2024	RABINARAYAN SETHI	PABITRA KUMAR BEHERA	
	WP(C)/15440/2024	MP		21907/2026
129	D-WP(C)/53353/2026	GAYATREE BEHERA	KEDAR KUMAR DASH	
	WP(C)/ /	MP		21908/2026
130	D-WP(C)/53355/2026	ALOK KUMAR SASMAL	ULLASH CHANDRA MOHANTY	
	WP(C)/ /	MP		21909/2026
131	D-WP(C)/53358/2026	PRAGYAN PARAMITA PADHI	SAIBRATA RATH	
	WP(C)/37125/2026	MP		21910/2026
132	D-WP(C)/53360/2026	GAYATREE DAS	NIRANJAN LENKA	
	WP(C)/37115/2026	MP		21911/2026
133	D-WP(C)/47833/2026	RANJIT BEHERA		
	WP(C)/33619/2026	MP		21912/2026
134	D-WP(C)/32155/2026	PADMAJA JAGATI	KUNAL KUMAR SWAIN	
	WP(C)/22100/2026	MP		21913/2026
135	D-WP(C)/40964/2026	ABHISEK MAJUMDAR	AJIT KUMAR MOHANTY	
	WP(C)/28397/2026	MP		21914/2026
136	D-WP(C)/53389/2026	SAMPA @ SHAMPA HAZRA	MANOJ VERMA	
	WP(C)/ /	MP		21915/2026
137	D-WP(C)/53393/2026	BIRENDRA NAG	CHITTA RANJAN LENKA	
	WP(C)/ /	MP		21916/2026
138	D-WP(C)/40407/2025	PRAYOT PRATISH TATHRAJ	PRAYOT PRATISH TATHRAJ (IN PERSON)	
	WP(C)/30314/2025	MP		21917/2026
139	D-WP(C)/47287/2026	JYOSTNA MANJORI ROUT		
	WP(C)/32928/2026	MP		21918/2026
140	D-WP(C)/9505/2026	M/S GM IRON AND STEELS COMPANY LIMITED, ANKARA	SUBHANKAR ROUT	
	WP(C)/7213/2026	MP		21919/2026
141	D-WP(C)/53367/2026	UNION OF INDIA	SATYA NARAYAN PATTANAIK, A.C.G.C	
	WP(C)/ /	MP		21920/2026
142	D-WP(C)/53399/2026	MANORANJAN DHAMUDIA	VIVEKANANDA JENA	
	WP(C)/ /	MP		21921/2026
143	D-WP(C)/41009/2026	VALVE TECH INDUSTRIES, RAIGAD, NAVI MUMBAI	SOUMYA MISHRA	
	WP(C)/35956/2026	MP		21922/2026
144	D-WP(C)/53399/2026	MANORANJAN DHAMUDIA	VIVEKANANDA JENA	
	WP(C)/ /	MP		21923/2026
145	D-WP(C)/53420/2026	DINABANDHU SAHOO	SARADA PRASANNA SARANGI	
	WP(C)/ /	MP		21924/2026
146	D-WP(C)/19301/2026	ABHISEK PATTANAIK	PRASANTA KUMAR MISHRA	
	WP(C)/13221/2026	MP		21925/2026
147	D-WP(C)/24388/2025	PRADIPTA CHANDRA DEO		
	WP(C)/18965/2025	MP		21926/2026
148	D-WP(C)/13467/2025	KHIROD PRASAD ROUT		
	WP(C)/9643/2025	MP		21927/2026
149	D-WP(C)/36725/2020	SATYA NARAYAN BEHERA		
	WP(C)/36725/2020	MP		21928/2026
150	D-WP(C)/53444/2026	BASANTI MARANDI @ MARNDI	BHOJARAJ SETH	
	WP(C)/ /	MP		21929/2026
151	D-WP(C)/53449/2026	M/S ROUL ENTERPRISES	JIBAN JYOTI PRADHAN	
	WP(C)/ /	MP		21930/2026
152	D-WP(C)/53459/2026	NIDHI AGARWAL	ASIT KUMAR DASH	

	WP(C)/ /	MP		21931/2026
153	D-WP(C)/53458/2026	BADAL KUMAR DAS	GOURAV DASH	
	WP(C)/ /	MP		21932/2026
154	D-WP(C)/27853/2025	MANASI DAS		
	WP(C)/19512/2025	MP		21933/2026
155	D-WP(C)/52877/2026	NITYANANDA DAS		
	WP(C)/36671/2026	MP		21934/2026
156	D-WP(C)/49880/2026	ASHARA ALOKA SELF HELP GROUP, KANDHAMAL	SUNIL KUMAR SWAIN	
	WP(C)/35172/2026	MP		21935/2026
157	D-WP(C)/53473/2026	BISWAMBHAR SAHU	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		21936/2026
158	D-WP(C)/53482/2026	M/S.ALEKHA MAHIMA FILLING STATION, PARSAN	PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		21937/2026
159	D-WP(C)/3925/2023	DISTRICT TRANSPORT MANAGER, (ADM), CUTTACK	M.S. KASH CH MISHRA, S.N.MOHAPATRA	
	WP(C)/3925/2023	MP		21938/2026
160	D-WP(C)/53487/2026	SRIKANTA KUMAR SAHU	BAIDHAR SAHOO	
	WP(C)/ /	MP		21939/2026
161	D-WP(C)/53502/2026	PRATAP CHANDRA SAHOO	BAIDHAR SAHOO	
	WP(C)/ /	MP		21940/2026
162	D-WP(C)/53486/2026	DEBASIS ROUT	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		21941/2026
163	D-WP(C)/53503/2026	M/S.BISHANDAYAL INDERCHAND JEWELLERS (P) LTD.	BIBHUTI DAS	
	WP(C)/ /	MP		21942/2026
164	D-WP(C)/53505/2026	KRUTIBAS SAMAL	BAIDHAR SAHOO	
	WP(C)/ /	MP		21943/2026
165	D-WP(C)/53508/2026	CHANDRA SEKHAR SAMAL	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		21944/2026
166	D-WP(C)/53507/2026	M/S SOUMYA PRAKASH FILLING STATION, PARSAN	PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		21945/2026
167	D-WP(C)/47853/2024	GIRISH CHANDRA PATI	SUSANTA KUMAR BARAL	
	WP(C)/28678/2024	MP		21946/2026
168	D-WP(C)/53514/2026	KRUSHNA CHANDRA MOHAPATRA	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		21947/2026
169	D-WP(C)/48415/2024	MAITREYEE PATI	SUSANTA KUMAR BARAL	
	WP(C)/29054/2024	MP		21948/2026
170	D-WP(C)/53488/2026	Dr. NAVASWATI PADHI	SAMEER KUMAR DAS	
	WP(C)/ /	MP		21949/2026
171	D-WP(C)/53517/2026	NANDAKISHORE KUANRBABU	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		21950/2026
172	D-WP(C)/50270/2026	BISHWAKARMA SINGH	SUBHENDU KAR	
	WP(C)/35689/2026	MP		21951/2026
173	D-WP(C)/53519/2026	BIBHISAN SAHU	SAIBRATA RATH	
	WP(C)/ /	MP		21952/2026
174	D-WP(C)/48417/2024	PRADEEP KUMAR SAHOO	SUSANTA KUMAR BARAL	
	WP(C)/29056/2024	MP		21953/2026
175	D-WP(C)/53525/2026	SAFALYA KUMAR NATH	BISWAJIT NAYAK	
	WP(C)/ /	MP		21954/2026
176	D-WP(C)/53526/2026	DEBASHISH PRADHAN	SAIBRATA RATH	
	WP(C)/ /	MP		21955/2026
177	D-WP(C)/53524/2026	BISWAJIT SAMANTRAY	PRAVAT KUMAR MUDULI	
	WP(C)/ /	MP		21956/2026
178	D-WP(C)/53529/2026	SIBA SANKAR JENA	BISWAJIT NAYAK	
	WP(C)/ /	MP		21957/2026
179	D-WP(C)/53538/2026	CHUDAMANI NAIK	BISWAJIT NAYAK	
	WP(C)/ /	MP		21958/2026
180	D-WP(C)/53491/2026	BANOJA KUMAR PARIDA	SAMEER KUMAR DAS	
	WP(C)/ /	MP		21959/2026
181	D-WP(C)/53537/2026	ALOK KUMAR DASH	BISWAJIT NAYAK	
	WP(C)/ /	MP		21960/2026
182	D-WP(C)/53539/2026	PRAHALLAD BEHERA	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		21961/2026
183	D-WP(C)/53541/2026	PRAVAKAR ROUT	SOUGAT DASH	
	WP(C)/ /	MP		21962/2026

184	D-WP(C)/53544/2026	SAROJ SINGH	BISWAJIT NAYAK	
	WP(C)/ /	MP		21963/2026
185	D-WP(C)/53543/2026	MANORANJAN PANDA	BISWAJIT NAYAK	
	WP(C)/ /	MP		21964/2026
186	D-WP(C)/53546/2026	HADIBANDHU BEHERA	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		21965/2026
187	D-WP(C)/53548/2026	SOUMENDRA KUMAR JENA	BISWAJIT NAYAK	
	WP(C)/ /	MP		21966/2026
188	D-WP(C)/53547/2026	SISIR KUMAR MOHANTY	BISWAJIT NAYAK	
	WP(C)/ /	MP		21967/2026
189	D-WP(C)/53551/2026	GURUBARU KHADIA	BISWAJIT NAYAK	
	WP(C)/ /	MP		21968/2026
190	D-WP(C)/53550/2026	SUBHRANSU BHOI	BISWAJIT NAYAK	
	WP(C)/ /	MP		21969/2026
191	D-WP(C)/53553/2026	LAMBODHAR BHATRA	BISWAJIT NAYAK	
	WP(C)/ /	MP		21970/2026
192	D-WP(C)/53552/2026	SUNIL KUMAR PRADHAN	BISWAJIT NAYAK	
	WP(C)/ /	MP		21971/2026
193	D-WP(C)/53550/2026	SUBHRANSU BHOI	BISWAJIT NAYAK	
	WP(C)/ /	MP		21972/2026
194	D-WP(C)/53554/2026	SANTOSH KUMAR PRADHAN	BISWAJIT NAYAK	
	WP(C)/ /	MP		21973/2026
195	D-WP(C)/53557/2026	MAGUNI SAHOO	BISWAJIT NAYAK	
	WP(C)/ /	MP		21974/2026
196	D-WP(C)/53493/2026	JYOTIRANJAN SAHOO	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		21975/2026
197	D-WP(C)/53560/2026	DEEPAK RANJAN BARIK	BISWAJIT NAYAK	
	WP(C)/ /	MP		21976/2026
198	D-WP(C)/53561/2026	PRAMOD KUMAR SETHY	BISWAJIT NAYAK	
	WP(C)/ /	MP		21977/2026
199	D-WP(C)/53562/2026	MADHUSUDAN TRIPATHY	BISWAJIT NAYAK	
	WP(C)/ /	MP		21978/2026
200	D-WP(C)/53567/2026	ADHIRA BHOI	BISWAJIT NAYAK	
	WP(C)/ /	MP		21979/2026
201	D-WP(C)/53566/2026	SARAT CHANDRA SINGHDEO	SIDDHARTH SAHU	
	WP(C)/ /	MP		21980/2026
202	D-WP(C)/53568/2026	NAMITA SWAIN	BISWAJIT NAYAK	
	WP(C)/ /	MP		21981/2026
203	D-WP(C)/53569/2026	DR.SATYABRATA MOHAPATRA	UPASIKA SAMANTARAY	
	WP(C)/ /	MP		21982/2026
204	D-WP(C)/53571/2026	SUNITA BAG	BISWAJIT NAYAK	
	WP(C)/ /	MP		21983/2026
205	D-WP(C)/53572/2026	RASHMI RANJAN MOHAPATRA	BISWAJIT NAYAK	
	WP(C)/ /	MP		21984/2026
206	D-WP(C)/53574/2026	BABULAL NAIK	BISWAJIT NAYAK	
	WP(C)/ /	MP		21985/2026
207	D-WP(C)/53573/2026	DR. TANKADHAR MISHRA	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		21986/2026